

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 21.11.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	10323 2/2022	21.11.2022	WP (C) - 2997/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-02			(S ea t No - )
2	10323 3/2022	21.11.2022	WP (C) - 514/2 018	R K MAHABH OI	GEN ERA L		Order Dtd. 2018-01-16		WRIT BRAN CH-4	(S ea t No - 37 )
3	10323 4/2022	21.11.2022	CONTC - 6403/ 2021	B C PANDA	GEN ERA L		Entire Order			(S ea t No - 37 )
4	10323 5/2022	21.11.2022	CONTC - 6403/ 2021	B C PANDA	GEN ERA L		Entire Order			(S ea t No - 37 )
5	10323 6/2022	21.11.2022	CRLMC - 4453/ 2011	P S DAS	GEN ERA L		PetitionAnnexure,			(S ea t No - 37 )
6	10323 7/2022	21.11.2022	CRLMC - 2937/ 2015	S C BISWAL	GEN ERA L		Order Dtd. 2015-07- 03Petition,Annexure,		CRIM INAL MISC - 3(CR L.MI	(S ea t No - 9)

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7	10323 8/2022	21.11 .2022	ABLAP L- 11827 /2022	BALARA M SINGH	GEN ERA L		Order Dtd. 2022-09-21		(S ea t No - 9)
8	10323 9/2022	21.11 .2022	FAO- 302/2 022	RAJAT DAS	GEN ERA L		Order Dtd. 2022-09-14		(S ea t No - 9)
9	10324 0/2022	21.11 .2022	RVWPE T- 18/20 22	A SUNDAR AY	GEN ERA L		Entire Order		(S ea t No - 9)
1 0	10324 1/2022	21.11 .2022	WPC (O AC) - 2861/ 2018	BALARA M SINGH	GEN ERA L		Order Dtd. 2022-09-22		(S ea t No - 9)
1 1	10324 2/2022	21.11 .2022	WP (C) - 18967 /2022	JYOSH N ARANI RATH	GEN ERA L		Order Dtd. 2022-11-15		(S ea t No - 9)
1 2	10324 3/2022	21.11 .2022	WP (C) - 14721 /2004	NIRANJ AN MALLI C K	GEN ERA L		Order Dtd. 2022-11-03		(S ea t No - 9)
1 3	10324 4/2022	21.11 .2022	WP (C) - 13354 /2022	MOHAN BEHERA	GEN ERA L		Order Dtd. 2022-05-27		(S ea t No - 9)
1 4	10324 5/2022	21.11 .2022	WP (C) - 28168 /2022	P K BEHERA	GEN ERA L		Order Dtd. 2022-11-11		(S ea t No - 9)
1 5	10324 6/2022	21.11 .2022	WP (C) - 9458/ 2022	M K NAYAK	C.O T NO. 6	COUR	Order Dtd. 2022-11-16		(S ea t No

										- 9)
1 6	10324 7/202 2	21.11 .2022	WP (C) - 30740 /2022	M R BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 9)
1 7	10324 8/202 2	21.11 .2022	WP (C) - 27059 /2022	D B RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 9)
1 8	10324 9/202 2	21.11 .2022	WP (C) - 26443 /2021	M K NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 9)
1 9	10325 0/202 2	21.11 .2022	WP (C) - 8430/ 2014	RAJAT DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-10			(S ea t No - 9)
2 0	10325 1/202 2	21.11 .2022	WP (C) - 30429 /2022	B K DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-17			(S ea t No - 9)
2 1	10325 2/202 2	21.11 .2022	WP (C) - 30589 /2022	J R KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 9)
2 2	10325 3/202 2	21.11 .2022	CMPAT - 25/20 01	B K BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-17		CIVI L REVI SION	(S ea t No - 3)
2 3	10325 4/202 2	21.11 .2022	CMPAT - 25/20 01	M BARAL	C.O .	COUR T NO. 1	Order Dtd. 2022-11-17		CIVI L REVI SION	(S ea t No - 3)
2 4	10325 5/202 2	21.11 .2022	CMPAT - 25/20	G S MOHANT Y	C.O .	COUR T NO.	Order Dtd. 2022-11-17		CIVI L REVI	(S ea t

			01			1			SION	No - 3)
25	103256/2022	21.11.2022	CMPAT - 25/2001	G S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-11-17		CIVIL REVISION	(Seat No - 3)
26	103257/2022	21.11.2022	CMPAT - 25/2001	M BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-11-15		CIVIL REVISION	(Seat No - 3)
27	103258/2022	21.11.2022	WP (C) - 30680/2022	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 3)
28	103259/2022	21.11.2022	WP (C) - 29228/2022	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-09			(Seat No - 3)
29	103260/2022	21.11.2022	WP (C) - 29227/2022	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-09			(Seat No - 3)
30	103261/2022	21.11.2022	WP (C) - 18860/2022	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 3)
31	103262/2022	21.11.2022	WP (C) - 29226/2022	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-09			(Seat No - 3)
32	103263/2022	21.11.2022	WP (C) - 29026/2022	MANOJ KUMAR BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16		WRIT BRANCH-2	(Seat No - 7)
33	103264/2022	21.11.2022	MATA-167/2	S K BISWAL	C.O.	DR (J)	Order Dtd. 2022-11-17			(Seat No - 7)

	2		019							t No - 7)
3 4	10326 5/202 2	21.11 .2022	MATA- 189/2 022	B C PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-04			(S ea t No - 7)
3 5	10326 6/202 2	21.11 .2022	MATA- 189/2 022	J D MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2022-11-04			(S ea t No - 7)
3 6	10326 7/202 2	21.11 .2022	ABLAP L- 14062 /2022	S K DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 7)
3 7	10326 8/202 2	21.11 .2022	CRLMC - 2957/ 2022	R K MOHANT Y	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 7)
3 8	10326 9/202 2	21.11 .2022	ABLAP L- 14054 /2022	BALARA M SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 7)
3 9	10327 0/202 2	21.11 .2022	ABLAP L- 14053 /2022	B MOHAPA TRA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 7)
4 0	10327 1/202 2	21.11 .2022	ABLAP L- 14025 /2022	SUVEND U BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 7)
4 1	10327 2/202 2	21.11 .2022	ABLAP L- 13991 /2022	A K RANA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 7)
4	10327	21.11	ABLAP	R CH	C.O	COUR	Order Dtd. 2022-11-17			(S

2	3/2022	.2022	L-13980/2022	ROUT	.	T NO. 2				eat No - 7)
43	103274/2022	21.11.2022	ABLAP L-14361/2022	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 7)
44	103275/2022	21.11.2022	ABLAP L-13967/2022	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 7)
45	103276/2022	21.11.2022	ABLAP L-13959/2022	A K ROUL	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 7)
46	103277/2022	21.11.2022	ABLAP L-13492/2022	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 7)
47	103278/2022	21.11.2022	ABLAP L-13482/2022	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 7)
48	103279/2022	21.11.2022	ABLAP L-13425/2022	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 7)
49	103280/2022	21.11.2022	ABLAP L-13122/2022	G S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 7)
50	103281/2022	21.11.2022	ABLAP L-13095/2022	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 7)

51	10328 2/2022	21.11 .2022	ABLAP L- 12973 /2022	S K MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 11 )
52	10328 3/2022	21.11 .2022	ABLAP L- 12971 /2022	S K MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 11 )
53	10328 4/2022	21.11 .2022	ABLAP L- 14184 /2022	B K LENKA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
54	10328 5/2022	21.11 .2022	ABLAP L- 14154 /2022	M PAGAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
55	10328 6/2022	21.11 .2022	ABLAP L- 14154 /2022	HEMANT A KUMAR MOHANT A	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
56	10328 7/2022	21.11 .2022	ABLAP L- 14360 /2022	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 11 )
57	10328 8/2022	21.11 .2022	ABLAP L- 14127 /2022	DILLIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
58	10328 9/2022	21.11 .2022	ABLAP L- 14122 /2022	J PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )

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5 9	10329 0/202 2	21.11 .2022	ABLAP L- 14067 /2022	T K SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
6 0	10329 1/202 2	21.11 .2022	ABLAP L- 14363 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 11 )
6 1	10329 2/202 2	21.11 .2022	ABLAP L- 14051 /2022	S.S.PA TTANAI K	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
6 2	10329 3/202 2	21.11 .2022	ABLAP L- 14364 /2022	M. R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 11 )
6 3	10329 4/202 2	21.11 .2022	ABLAP L- 14365 /2022	B. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 11 )
6 4	10329 5/202 2	21.11 .2022	ABLAP L- 14028 /2022	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No - 11 )
6 5	10329 6/202 2	21.11 .2022	CONTC - 4836/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 )
6	10329	21.11	ABLAP	LAXMAN	C.O	COUR	Order Dtd. 2022-11-17			(S

6	7/2022	.2022	L-14367/2022	KUMAR NAYAK	.	T NO. 2				eat No - 11)
67	103298/2022	21.11.2022	ABLAP L-14368/2022	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 11)
68	103299/2022	21.11.2022	WP (C) - 28893/2022	G R PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18		WRIT BRANCH-8	(Seat No - 39)
69	103300/2022	21.11.2022	ABLAP L-14369/2022	ARUN KUMAR JATI	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 39)
70	103301/2022	21.11.2022	ABLAP L-14371/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-12-06			(Seat No - 39)
71	103302/2022	21.11.2022	ABLAP L-14006/2022	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
72	103303/2022	21.11.2022	ABLAP L-13995/2022	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
73	103304/2022	21.11.2022	CONTC - 4837/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - )

										39)
74	103305/2022	21.11.2022	ABLAP L-13989/2022	J P KAR	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
75	103306/2022	21.11.2022	ABLAP L-13979/2022	UMESH CHANDR A DORA	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
76	103307/2022	21.11.2022	CONTC - 4835/2022	DEBEND RA BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 39)
77	103308/2022	21.11.2022	ABLAP L-13966/2022	S P SAHOO	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
78	103309/2022	21.11.2022	CONTC - 4834/2022	DEBEND RA BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 39)
79	103310/2022	21.11.2022	ABLAP L-13957/2022	P R SWAIN	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 39)
80	103311/2022	21.11.2022	CONTC - 4833/2022	DEBEND RA BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 39)
81	103312/2022	21.11.2022	ABLAP L-	SANJIB KUMAR	C.O .	COURT	Order Dtd. 2022-11-16			(Sea

	2		13720 /2022	BHANJA DEO		NO. 2			t No - 39 )
8 2	10331 3/202 2	21.11 .2022	ABLAP L- 13281 /2022	A B MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16		(S ea t No - 39 )
8 3	10331 4/202 2	21.11 .2022	MATA- 202/2 022	PRASAN JIT BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-17		(S ea t No - 39 )
8 4	10331 5/202 2	21.11 .2022	ABLAP L- 14370 /2019	MANAS RANJAN SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2019-10-11		(S ea t No - 39 )
8 5	10331 6/202 2	21.11 .2022	ABLAP L- 14374 /2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		(S ea t No - 39 )
8 6	10331 7/202 2	21.11 .2022	ABLAP L- 14376 /2022	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 39 )
8 7	10331 8/202 2	21.11 .2022	ABLAP L- 14378 /2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 39 )
8 8	10331 9/202 2	21.11 .2022	ABLAP L- 14382 /2022	P. N. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 39 )

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89	10332 0/2022	21.11 .2022	ABLAP L- 14383 /2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 39 )
90	10332 1/2022	21.11 .2022	ABLAP L- 14384 /2022	KHAGES WAR BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 39 )
91	10332 2/2022	21.11 .2022	ABLAP L- 14385 /2022	D. K. NAIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 39 )
92	10332 3/2022	21.11 .2022	ABLAP L- 14386 /2022	GYANA RANJAN PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 39 )
93	10332 4/2022	21.11 .2022	ABLAP L- 14387 /2022	BIBHUT I RANJAN MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 39 )
94	10332 5/2022	21.11 .2022	CONTC - 4831/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 39 )
95	10332 6/2022	21.11 .2022	CRLA- 833/2 022	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 5	Order Dtd. 2022-11-17			(S ea t No - 39 )
96	10332 7/2022	21.11 .2022	CONTC - 4832/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t No - 39 )

			2022			3 OLD			No - 39 )
9 7	10332 8/202 2	21.11 .2022	WP (C) - 256/2 017	M BARAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-16		(S ea t No - 39 )
9 8	10332 9/202 2	21.11 .2022	WP (C) - 29533 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 39 )
9 9	10333 0/202 2	21.11 .2022	ABLAP L- 14388 /2022	DINESH KUMAR PANDA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 39 )
1 0 0	10333 1/202 2	21.11 .2022	WP (C) - 29531 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 39 )
1 0 1	10333 2/202 2	21.11 .2022	CRLA- 391/2 014	M R BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18	CRIM INAL APPE AL	(S ea t No - 1)
1 0 2	10333 3/202 2	21.11 .2022	ABLAP L- 14392 /2022	S. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 1)
1 0 3	10333 4/202 2	21.11 .2022	WP (C) - 29512 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
1 0 4	10333 5/202 2	21.11 .2022	ABLAP L- 13471	A. K. JENA	C.O .	COUR T NO.	Order Dtd. 2022-11-18		(S ea t

			/2022			2 OLD			No - 1)
1 0 5	10333 6/202 2	21.11 .2022	WP (C) - 29508 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
1 0 6	10333 7/202 2	21.11 .2022	ABLAP L- 5729/ 2020	SAMIR BARIK	C.O .	COUR T NO. 7	Order Dtd. 2022-11-18		(S ea t No - 1)
1 0 7	10333 8/202 2	21.11 .2022	ABLAP L- 13866 /2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		(S ea t No - 1)
1 0 8	10333 9/202 2	21.11 .2022	WP (C) - 29506 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
1 0 9	10334 0/202 2	21.11 .2022	ABLAP L- 13941 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 2	Order Dtd. 2022-12-09		(S ea t No - 1)
1 1 0	10334 1/202 2	21.11 .2022	WP (C) - 29504 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
1 1 1	10334 2/202 2	21.11 .2022	ABLAP L- 7949/ 2021	J P KAR	C.O .	COUR T NO. 7	Order Dtd. 2022-11-18		(S ea t No - 1)
1 1 2	10334 3/202 2	21.11 .2022	ABLAP L- 13942 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 2	Order Dtd. 2022-12-09		(S ea t No - 1)
1 1 1	10334 4/202	21.11 .2022	CONTC -	DEBEND RA	C.O .	COUR T	Order Dtd. 2022-11-14		(S ea

3	2		4847/ 2022	BEHERA		NO. 3 OLD				t No - 1)
1 1 4	10334 5/202 2	21.11 .2022	ABLAP L- 14013 /2022	A. KALASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 1)
1 1 5	10334 6/202 2	21.11 .2022	CONTC - 4846/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 1 6	10334 7/202 2	21.11 .2022	ABLAP L- 14016 /2022	PRADIP TA KUMAR MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-28			(S ea t No - 1)
1 1 7	10334 8/202 2	21.11 .2022	CONTC - 4845/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 1 8	10334 9/202 2	21.11 .2022	ABLAP L- 14018 /2022	DILLIP KUMAR MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2022-12-07			(S ea t No - 1)
1 1 9	10335 0/202 2	21.11 .2022	ABLAP L- 14843 /2021	DEBEND RA SWAIN	C.O .	COUR T NO. 7	Order Dtd. 2022-11-18			(S ea t No - 1)
1 2 0	10335 1/202 2	21.11 .2022	ABLAP L- 14358 /2022	M. R. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 1)
1 2 1	10335 2/202 2	21.11 .2022	ABLAP L- 15453 /2021	P K PANI	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17			(S ea t No - 1)
1	10335	21.11	WP (C)	B K	C.O	COUR	Order Dtd. 2022-11-18			(S

2 2	3/202 2	.2022	- 30063 /2022	SWAIN	.	T NO. 3 OLD				ea t No - 1)
1 2 3	10335 4/202 2	21.11 .2022	ABLAP L- 6775/ 2022	S P SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 1)
1 2 4	10335 5/202 2	21.11 .2022	CONTC - 4844/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 2 5	10335 6/202 2	21.11 .2022	WP (C) - 23508 /2022	J P KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
1 2 6	10335 7/202 2	21.11 .2022	ABLAP L- 6717/ 2022	A DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 1)
1 2 7	10335 8/202 2	21.11 .2022	CONTC - 4843/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 2 8	10335 9/202 2	21.11 .2022	ABLAP L- 6769/ 2022	BIBHUT I RANJAN MOHANT Y	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 1)
1 2 9	10336 0/202 2	21.11 .2022	WA- 707/2 019	B.BEHE RA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 1)
1 3 0	10336 1/202 2	21.11 .2022	CONTC - 4842/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)

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1 3 1	10336 2/202 2	21.11 .2022	ABLAP L- 14357 /2022	RAMAKA NT MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 1)
1 3 2	10336 3/202 2	21.11 .2022	WP (C) - 27682 /2022	B C PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
1 3 3	10336 4/202 2	21.11 .2022	CONTC - 4841/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 3 4	10336 5/202 2	21.11 .2022	WP (C) - 26511 /2022	T.K.BA RIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-17			(S ea t No - 1)
1 3 5	10336 6/202 2	21.11 .2022	WA- 652/2 019	S.P.SA HOO	C.O .	COUR T NO. 19	Order Dtd. 2022-11-17			(S ea t No - 1)
1 3 6	10336 7/202 2	21.11 .2022	CONTC - 4840/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
1 3 7	10336 8/202 2	21.11 .2022	WP (C) - 28038 /2022	S K PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
1 3 8	10336 9/202 2	21.11 .2022	ABLAP L- 6490/ 2022	H K PATRA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 1)
1 3 9	10337 0/202 2	21.11 .2022	CONTC - 4839/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14			(S ea t No

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1 4 0	10337 1/202 2	21.11 .2022	WP (C) - 30874 /2022	P.K.DA S	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 1)
1 4 1	10337 2/202 2	21.11 .2022	WP (C) - 28040 /2022	S K PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
1 4 2	10337 3/202 2	21.11 .2022	WP (C) - 23589 /2022	S.CHOU DHURY	C.O .	COUR T NO. 3	Order Dtd. 2023-01-16	WRIT BRAN CH (DIV ISIO N BENC H-1)		(S ea t No - 10 2)
1 4 3	10337 4/202 2	21.11 .2022	WP (C) - 28039 /2022	S K PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 10 2)
1 4 4	10337 5/202 2	21.11 .2022	ABLAP L- 6720/ 2022	S K LENKA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 10 2)
1 4 5	10337 6/202 2	21.11 .2022	WP (C) - 4317/ 2018	P.PATN AIK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 10 2)
1 4 6	10337 7/202 2	21.11 .2022	WP (C) - 29320 /2022	M R BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 10 2)
1 4 7	10337 8/202 2	21.11 .2022	ABLAP L- 14356	K. C. SWAIN	C.O .	COUR T NO.	Order Dtd. 2022-11-17			(S ea t

			/2022			2			No - 10 2)
1 4 8	10337 9/202 2	21.11 .2022	WP (C) - 30440 /2022	P.C.DA S	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18		(S ea t No - 10 2)
1 4 9	10338 0/202 2	21.11 .2022	CONTC - 4838/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 10 2)
1 5 0	10338 1/202 2	21.11 .2022	ABLAP L- 6754/ 2022	P K LENKA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18		(S ea t No - 10 2)
1 5 1	10338 2/202 2	21.11 .2022	ABLAP L- 14355 /2022	K. C. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 10 2)
1 5 2	10338 3/202 2	21.11 .2022	WP (C) - 27933 /2022	J PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18		(S ea t No - 10 2)
1 5 3	10338 4/202 2	21.11 .2022	WP (C) - 29663 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 10 2)
1 5 4	10338 5/202 2	21.11 .2022	ABLAP L- 14245 /2022	HAREKR USHNA DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17		(S ea t No - 10 2)

155	103386/2022	21.11.2022	WP (C) - 30000/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 102)
156	103387/2022	21.11.2022	WPC (OAC) - 2448/2017	S R PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 102)
157	103388/2022	21.11.2022	ABLAP L- 14220/2022	PRADEEP KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 102)
158	103389/2022	21.11.2022	WP (C) - 29648/2022	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 102)
159	103390/2022	21.11.2022	WP (C) - 11265/2019	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 102)
160	103391/2022	21.11.2022	ABLAP L- 14180/2022	BISWAR ANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 102)
161	103392/2022	21.11.2022	WP (C) - 29580/2022	P K MALLIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(Seat No - 102)
162	103393/2022	21.11.2022	ABLAP L- 6734/2022	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-11-18			(Seat No - 102)

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1 6 3	10339 4/202 2	21.11 .2022	WP (C) - 19392 /2021	D.K.SA HU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 10 2)
1 6 4	10339 5/202 2	21.11 .2022	WP (C) - 30627 /2022	L.D.SA HU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17	WRIT BRAN CH-1		(S ea t No - 31 )
1 6 5	10339 6/202 2	21.11 .2022	WP (C) - 11834 /2022	B DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 31 )
1 6 6	10339 7/202 2	21.11 .2022	ABLAP L- 14175 /2022	B. P. TANGA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-07			(S ea t No - 31 )
1 6 7	10339 8/202 2	21.11 .2022	CMP- 501/2 016	J R DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 31 )
1 6 8	10339 9/202 2	21.11 .2022	WP (C) - 30556 /2022	B.BEHE RA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 31 )
1 6 9	10340 0/202 2	21.11 .2022	WP (C) - 8313/ 2022	S.K.SA HOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 5)

170	10340 1/2022	21.11 .2022	WP (C) - 12791 /2022	B DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 11 5)
171	10340 2/2022	21.11 .2022	ABLAP L- 14161 /2022	J. K. PADHI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-04			(S ea t No - 11 5)
172	10340 3/2022	21.11 .2022	WP (C) - 30249 /2022	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 11 5)
173	10340 4/2022	21.11 .2022	WP (C) - 30555 /2022	B.BEHE RA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 11 5)
174	10340 5/2022	21.11 .2022	CMP- 501/2 016	S S BISWAL	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 11 5)
175	10340 6/2022	21.11 .2022	WP (C) - 30237 /2022	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 11 5)
176	10340 7/2022	21.11 .2022	ABLAP L- 14134 /2022	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 11 5)
177	10340 8/2022	21.11 .2022	WP (C) - 8479/ 2022	D.BEHE RA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No

						OLD				- 11 5)
1 7 8	10340 9/202 2	21.11 .2022	WP (C) - 10640 /2022	ASUTOS H MOHANT Y	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 11 5)
1 7 9	10341 0/202 2	21.11 .2022	ABLAP L- 14093 /2022	BIBHUT I RANJAN MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 11 5)
1 8 0	10341 1/202 2	21.11 .2022	CMP- 570/2 022	A MOHANT Y ADV	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 11 5)
1 8 1	10341 2/202 2	21.11 .2022	ABLAP L- 14083 /2022	RASHMI RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-11-23			(S ea t No - 11 5)
1 8 2	10341 3/202 2	21.11 .2022	WP (C) - 28752 /2022	M M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 11 5)
1 8 3	10341 4/202 2	21.11 .2022	ABLAP L- 11953 /2022	S.BARI K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)
1 8 4	10341 5/202 2	21.11 .2022	WP (C) - 28745 /2022	M M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 11 5)
1	10341	21.11	CMP-	H K	C.O	COUR	Order Dtd. 2022-11-18		WRIT	(S

85	6/2022	.2022	1148/2022	PANDA	.	T NO. 20			BRANCH-2	eat No - 34 )
186	103417/2022	21.11.2022	ABLAP L-11725/2022	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(S eat No - 34 )
187	103418/2022	21.11.2022	WP (C) - 28747/2022	M M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(S eat No - 34 )
188	103419/2022	21.11.2022	CMP-1083/2022	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2022-11-18		WRIT BRANCH-1	(S eat No - 31 )
189	103420/2022	21.11.2022	WP (C) - 28748/2022	M M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(S eat No - 31 )
190	103421/2022	21.11.2022	ABLAP L-13242/2022	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(S eat No - 31 )
191	103422/2022	21.11.2022	WP (C) - 28751/2022	M M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(S eat No - 31 )
192	103423/2022	21.11.2022	ABLAP L-14082/2022	RASHMI RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(S eat No - 31 )

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193	103424/2022	21.11.2022	WP (C) - 26535/2022	CHHABI RANA	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 31)
194	103425/2022	21.11.2022	ABLAP L- 14065/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 31)
195	103426/2022	21.11.2022	ABLAP L- 13042/2022	J. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 31)
196	103427/2022	21.11.2022	MATA- 53/2021	P C MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-10-31			(Seat No - 31)
197	103428/2022	21.11.2022	WP (C) - 29635/2022	S. SAML	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 31)
198	103429/2022	21.11.2022	ABLAP L- 14064/2022	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-11-17			(Seat No - 31)
199	103430/2022	21.11.2022	WP (C) - 26535/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 31)
200	103431/2022	21.11.2022	WP (C) -	D. SAML	C.O.	COURT	Order Dtd. 2022-11-18			(Seat

0	2		16143 /2022			NO. 6				t No - 31 )
2 0 1	10343 2/202 2	21.11 .2022	WP (C) - 12751 /2022	SHARMI STHA SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-15		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 0 2	10343 3/202 2	21.11 .2022	MATA- 53/20 21	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 9	Order Dtd. 2022-10-31			(S ea t No - 11 1)
2 0 3	10343 4/202 2	21.11 .2022	WP (C) - 8384/ 2022	P.N.NA YAK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-17			(S ea t No - 11 1)
2 0 4	10343 5/202 2	21.11 .2022	WP (C) - 29621 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 1)
2 0 5	10343 6/202 2	21.11 .2022	ABLAP L- 14033 /2022	KARTIK CHANDR A TRIPAT HY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 11 1)
2 0 6	10343 7/202 2	21.11 .2022	WP (C) - 12790 /2022	B.DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 11 1)
2 0 7	10343 8/202 2	21.11 .2022	WP (C) - 27377 /2017	S BEHERA ADV	C.O .	COUR T NO. 8	Order Dtd. 2022-11-15			(S ea t No - 11 1)

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2 0 8	10343 9/202 2	21.11 .2022	MATA- 47/20 19	H K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 11 1)
2 0 9	10344 0/202 2	21.11 .2022	WP (C) - 29587 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 1)
2 1 0	10344 1/202 2	21.11 .2022	ABLAP L- 14052 /2022	ACHYUT ANANDA PATNA IK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 11 1)
2 1 1	10344 2/202 2	21.11 .2022	BLAPL - 4443/ 2021	D.K.JE NA	GEN ERA L		Order Dtd. 2022-08-24	CRMI NAL MISC - 2 (BA IL- 2)		(S ea t No - 16 )
2 1 2	10344 3/202 2	21.11 .2022	ABLAP L- 14395 /2022	S. S. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 16 )
2 1 3	10344 4/202 2	21.11 .2022	WP (C) - 29578 /2022	S.SAMA L	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 16 )
2 1 4	10344 5/202 2	21.11 .2022	MATA- 47/20 19	D K DEHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 16 )
2 1 1	10344 6/202 2	21.11 .2022	WP (C) -	G C JENA	C.O .	COUR T	Order Dtd. 2022-11-15			(S ea

5	2		27377 /2017			NO. 8			t No - 16 )
2 1 6	10344 7/202 2	21.11 .2022	WP (C) - 4314/ 2017	B.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17		(S ea t No - 16 )
2 1 7	10344 8/202 2	21.11 .2022	ABLAP L- 14396 /2022	S. S. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		(S ea t No - 16 )
2 1 8	10344 9/202 2	21.11 .2022	WP (C) - 29582 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 16 )
2 1 9	10345 0/202 2	21.11 .2022	WP (C) - 11835 /2022	B.DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18		(S ea t No - 16 )
2 2 0	10345 1/202 2	21.11 .2022	ABLAP L- 13510 /2022	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 16 )
2 2 1	10345 2/202 2	21.11 .2022	ABLAP L- 14397 /2022	HARE	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		(S ea t No - 16 )
2 2 2	10345 3/202 2	21.11 .2022	WP (C) - 4314/ 2017	T.K.NA YAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-11-17		(S ea t No - 16 )

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2 2 3	10345 4/202 2	21.11 .2022	WP (C) - 29573 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 16 )
2 2 4	10345 5/202 2	21.11 .2022	ABLAP L- 14399 /2022	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 16 )
2 2 5	10345 6/202 2	21.11 .2022	CMP- 1585/ 2017	P.R.SW AIN	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18	WRIT BRAN CH-7		(S ea t No - 48 )
2 2 6	10345 7/202 2	21.11 .2022	ABLAP L- 14011 /2022	A K MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 48 )
2 2 7	10345 8/202 2	21.11 .2022	ABLAP L- 14400 /2022	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 48 )
2 2 8	10345 9/202 2	21.11 .2022	WP (C) - 29568 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 48 )
2 2 9	10346 0/202 2	21.11 .2022	WP (C) - 28293 /2022	B PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 48 )
2 3 0	10346 1/202 2	21.11 .2022	ABLAP L- 14401	G. N. BARIK	C.O .	COUR T NO.	Order Dtd. 2022-11-18			(S ea t

			/2022			2			No - 48)
2 3 1	10346 2/2022 2	21.11 .2022	ABLAP L- 14398 /2022	J PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		(S ea t No - 48 )
2 3 2	10346 3/2022 2	21.11 .2022	WP (C) - 29563 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 48 )
2 3 3	10346 4/2022 2	21.11 .2022	WP (C) - 13549 /2022	A.MOHA NTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-17	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
2 3 4	10346 5/2022 2	21.11 .2022	ABLAP L- 14402 /2022	SUBASH CHANDR A SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		(S ea t No - 11 9)
2 3 5	10346 6/2022 2	21.11 .2022	WP (C) - 29547 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 11 9)
2 3 6	10346 7/2022 2	21.11 .2022	ABLAP L- 13001 /2022	P K SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15		(S ea t No - 11 9)
2 3 7	10346 8/2022 2	21.11 .2022	WP (C) - 29545 /2022	S.SAMA L	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 11

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2 3 8	10346 9/202 2	21.11 .2022	WP (C) - 29543 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 9)
2 3 9	10347 0/202 2	21.11 .2022	ABLAP L- 10809 /2022	SUVEND U BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 11 9)
2 4 0	10347 1/202 2	21.11 .2022	WP (C) - 29542 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 9)
2 4 1	10347 2/202 2	21.11 .2022	WP (C) - 29567 /2022	MRUTYU NJAY MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		WRIT BRAN CH-7	(S ea t No - 15 )
2 4 2	10347 3/202 2	21.11 .2022	ABLAP L- 6900/ 2022	P K MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 15 )
2 4 3	10347 4/202 2	21.11 .2022	WP (C) - 29539 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 15 )
2 4 4	10347 5/202 2	21.11 .2022	ABLAP L- 13649 /2022	P K MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
2 4 5	10347 6/202 2	21.11 .2022	WP (C) - 29536	S. SAMAL	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			3 OLD			No - 15 )
2 4 6	10347 7/202 2	21.11 .2022	WP (C) - 29771 /2022	A K PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-15		(S ea t No - 15 )
2 4 7	10347 8/202 2	21.11 .2022	WA- 118/2 019	L D SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17		(S ea t No - 15 )
2 4 8	10347 9/202 2	21.11 .2022	WP (C) - 30412 /2022	S D JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18		(S ea t No - 15 )
2 4 9	10348 0/202 2	21.11 .2022	WP (C) - 29712 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 15 )
2 5 0	10348 1/202 2	21.11 .2022	WA- 527/2 015	N C SINHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16		(S ea t No - 15 )
2 5 1	10348 2/202 2	21.11 .2022	WP (C) - 29706 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 15 )
2 5 2	10348 3/202 2	21.11 .2022	WP (C) - 29702 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 15 )

253	103484/2022	21.11.2022	ABLAP L-11616/2022	J R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No - 15)
254	103485/2022	21.11.2022	WP (C) - 29698/2022	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 15)
255	103486/2022	21.11.2022	WP (C) - 30052/2022	P R BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 15)
256	103487/2022	21.11.2022	WP (C) - 29694/2022	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 15)
257	103488/2022	21.11.2022	CRP-25/2022	P K PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 15)
258	103489/2022	21.11.2022	WP (C) - 29685/2022	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 15)
259	103490/2022	21.11.2022	ABLAP L-13020/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 15)
260	103491/2022	21.11.2022	WP (C) - 29689/2022	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-11-14			(Seat No - 15)

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2 6 1	10349 2/202 2	21.11 .2022	ABLAP L- 11996 /2022	P K BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 15 )
2 6 2	10349 3/202 2	21.11 .2022	WP (C) - 29680 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 15 )
2 6 3	10349 4/202 2	21.11 .2022	WP (C) - 30515 /2022	M BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 15 )
2 6 4	10349 5/202 2	21.11 .2022	WP (C) - 29676 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 15 )
2 6 5	10349 6/202 2	21.11 .2022	ABLAP L- 14403 /2022	A. K. JENA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 15 )
2 6 6	10349 7/202 2	21.11 .2022	ABLAP L- 12026 /2022	J PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 15 )
2 6 7	10349 8/202 2	21.11 .2022	WP (C) - 24666 /2022	M K MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17			(S ea t No - 15 )
2	10349	21.11	WP (C)	S.	C.O	COUR	Order Dtd. 2022-11-14			(S

68	9/2022	.2022	- 29674 /2022	SAMAL	.	T NO. 3 OLD				ea t No - 15 )
269	10350 0/2022	21.11 .2022	ABLAP L- 14403 /2022	D. K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 15 )
270	10350 1/2022	21.11 .2022	ABLAP L- 13497 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 15 )
271	10350 2/2022	21.11 .2022	WP (C) - 29671 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 15 )
272	10350 3/2022	21.11 .2022	ABLAP L- 14406 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 15 )
273	10350 4/2022	21.11 .2022	ABLAP L- 8997/ 2022	B DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 15 )
274	10350 5/2022	21.11 .2022	WP (C) - 29668 /2022	S. SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 15 )
275	10350 6/2022	21.11 .2022	ABLAP L- 14407 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 15 )

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276	1035077/2022	21.11.2022	ABLAP L-6995/2022	SWAPNA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 15)
277	103508/2022	21.11.2022	ABLAP L-14409/2022	ARUN KUMAR JATI	C.O.	COURT NO. 2	Order Dtd. 2022-11-18			(Seat No - 15)
278	103509/2022	21.11.2022	ABLAP L-10707/2022	J R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 15)
279	103510/2022	21.11.2022	WP (C) - 21366/2022	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17	WRIT BRANCH (DIVISION BENCH-1)		(Seat No - 103)
280	103511/2022	21.11.2022	ABLAP L-11548/2022	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 103)
281	103512/2022	21.11.2022	CMP-1614/2016	K N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 103)
282	103513/2022	21.11.2022	ABLAP L-14413/2022	S. R. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2022-11-18			(Seat No - 103)
2	10351	21.11	WP (C)	T.K.NA	C.O	COUR	Order Dtd. 2022-11-17			(S

83	4/2022	.2022	-16510/2015	YAK	.	T NO. 22				ea t No - 10 3)
284	103515/2022	21.11.2022	ABLAP L- 12470/2022	J PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 10 3)
285	103516/2022	21.11.2022	ABLAP L- 14414/2022	GHANAS HYAM MUDULI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 10 3)
286	103517/2022	21.11.2022	CMP- 1614/ 2016	BISWAJ IT DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17			(S ea t No - 10 3)
287	103518/2022	21.11.2022	ABLAP L- 5172/ 2022	PRASAN JIT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 10 3)
288	103519/2022	21.11.2022	WP (C) - 21364/2022	J.SAHO O	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-03-01	WRIT BRAN CH (DIV ISIO N BENC H-1)		(S ea t No - 10 3)
289	103520/2022	21.11.2022	ABLAP L- 14359/2022	BINDU SAGAR SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 10 3)
290	103521/2022	21.11.2022	ABLAP L- 10972/2022	RAHUL SETHI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16			(S ea t No

						OLD				- 10 3)
2 9 1	10352 2/202 2	21.11 .2022	WP (C) - 20994 /2022	T.K.NA YAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 10 3)
2 9 2	10352 3/202 2	21.11 .2022	ABLAP L- 11243 /2019	PABITR A KUMAR MOHANT Y	GEN ERA L		Order Dtd. 2019-12-19			(S ea t No - 10 3)
2 9 3	10352 4/202 2	21.11 .2022	RPFAM - 231/2 022	B P PALAI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 10 3)
2 9 4	10352 5/202 2	21.11 .2022	ABLAP L- 12091 /2022	A MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 10 3)
2 9 5	10352 6/202 2	21.11 .2022	WP (C) - 20994 /2022	T.K.NA YAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-17			(S ea t No - 10 3)
2 9 6	10352 7/202 2	21.11 .2022	ABLAP L- 11162 /2022	K SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 10 3)
2 9 7	10352 8/202 2	21.11 .2022	WP (C) - 5086/ 2014	D.D.MO HANTY	C.O .	COUR T NO. 16	Order Dtd. 2022-11-17			(S ea t No - 10 3)
2	10352	21.11	WP (C)	S C	C.O	COUR	Order Dtd. 2022-11-17			(S

98	9/2022	.2022	- 24558 /2022	DASH	.	T NO. 20				eat No - 103)
299	103530/2022	21.11.2022	BLAPL - 10182 /2022	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 103)
300	1035301/2022	21.11.2022	CONTC - 2975 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 103)
301	1035302/2022	21.11.2022	ITA-31/2017	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No - 1)
302	1035303/2022	21.11.2022	WP (C) - 20510 /2022	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2022-11-17		WRIT BRANCH-7	(Seat No - 48)
303	1035304/2022	21.11.2022	WP (C) - 27513 /2022	P.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17			(Seat No - 48)
304	1035305/2022	21.11.2022	CONTC - 2976 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 48)
305	1035306/2022	21.11.2022	ITA-31/2017	K SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No -

						COURT				1)
306	1035307/2022	21.11.2022	CONTC - 2977/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
307	1035308/2022	21.11.2022	WP (C) - 20510/2022	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-11-17	WRIT BRANCH-7		(Seat No - 48)
308	1035309/2022	21.11.2022	WP (C) - 28122/2013	G. JAYA SINGH	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 48)
309	1035400/2022	21.11.2022	CONTC - 2980/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 48)
310	1035401/2022	21.11.2022	MATA-194/2022	A B MALLIK	C.O.	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No - 48)
311	1035402/2022	21.11.2022	CONTC - 2979/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 48)
312	1035403/2022	21.11.2022	WP (C) - 30503/2022	S. K. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17			(Seat No - 48)
313	1035404/2022	21.11.2022	CMP-987/2022	RAJESH KUMAR MAHAPA	C.O.	COURT NO.	Order Dtd. 2022-11-16			(Seat No - 48)

				TRA		20				No - 48)
314	103545/2022	21.11.2022	CONTC - 2978/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 48)
315	103546/2022	21.11.2022	ITA-31/2017	D D MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No - 1)
316	103547/2022	21.11.2022	WP (C) - 11768/2014	B.SINGH	C.O.	COURT NO. 10 OLD	Order Dtd. 2022-11-17			(Seat No - 1)
317	103548/2022	21.11.2022	CONTC - 2981/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
318	103549/2022	21.11.2022	CONTC - 2982/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
319	103550/2022	21.11.2022	WPC (OAC) - 880/2016	C R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 1)
320	103551/2022	21.11.2022	ITA-33/2017	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No - 1)
321	103552/2022	21.11.2022	CONTC - 2970/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-11-16			(Seat No

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3 2 2	10355 3/202 2	21.11 .2022	WPC(O AC)- 2754/ 2014	S K MOHANT Y	C.O .	COUR T NO. 14	Order Dtd. 2022-11-18			(S ea t No - 1)
3 2 3	10355 4/202 2	21.11 .2022	CONTC - 2971/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
3 2 4	10355 5/202 2	21.11 .2022	ITA- 33/20 17	K SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14	CIVI L REVI SION		(S ea t No - 1)
3 2 5	10355 6/202 2	21.11 .2022	WP (C) - 30719 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 1)
3 2 6	10355 7/202 2	21.11 .2022	WP (C) - 30713 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 1)
3 2 7	10355 8/202 2	21.11 .2022	CONTC - 2972/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
3 2 8	10355 9/202 2	21.11 .2022	ITA- 34/20 17	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14	CIVI L REVI SION		(S ea t No - 1)
3 2 9	10356 0/202 2	21.11 .2022	CONTC - 2973/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
3	10356	21.11	WP (C)	BRAJA	C.O	COUR	Order Dtd. 2022-11-18			(S

30	1/2022	.2022	- 30711/2022	MOHAN SARANGI	.	T NO. 3 OLD				eat No - 1)
331	103562/2022	21.11.2022	ITA-34/2017	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No - 1)
332	103563/2022	21.11.2022	CONTC - 2974/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
333	103564/2022	21.11.2022	WP (C) - 29442/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
334	103565/2022	21.11.2022	WP (C) - 30708/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(Seat No - 1)
335	103566/2022	21.11.2022	WP (C) - 29444/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
336	103567/2022	21.11.2022	WP (C) - 30704/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(Seat No - 1)
337	103568/2022	21.11.2022	ITA-35/2017	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		CIVIL REVISION	(Seat No - 1)
338	103569/2022	21.11.2022	WP (C) - 29453/2022	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE'	Order Dtd. 2022-11-16			(Seat No

						S COUR T				- 1)
3 3 9	10357 0/202 2	21.11 .2022	WP (C) - 29561 /2022	DEBEND RA BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 1)
3 4 0	10357 1/202 2	21.11 .2022	ITA- 35/20 17	K SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14		CIVI L REVI SION	(S ea t No - 1)
3 4 1	10357 2/202 2	21.11 .2022	WP (C) - 4235/ 2012	G C SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 1)
3 4 2	10357 3/202 2	21.11 .2022	ITA- 37/20 17	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14		CIVI L REVI SION	(S ea t No - 1)
3 4 3	10357 4/202 2	21.11 .2022	CONTC - 2966/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
3 4 4	10357 5/202 2	21.11 .2022	WP (C) - 30521 /2022	A K BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
3 4 5	10357 6/202 2	21.11 .2022	CONTC - 2967/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
3 4 6	10357 7/202 2	21.11 .2022	ITA- 37/20 17	K SAHOO	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-11-14		CIVI L REVI SION	(S ea t No - 1)

						COURT				1)
347	103578/2022	21.11.2022	WP (C) - 30517/2022	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
348	103579/2022	21.11.2022	CONTC - 2968/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
349	103580/2022	21.11.2022	ITA-38/2017	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14	CIVIL REVISION		(Seat No - 1)
350	103581/2022	21.11.2022	CONTC - 2969/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
351	103582/2022	21.11.2022	WP (C) - 30654/2022	SURENDRA BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
352	103583/2022	21.11.2022	WP (C) - 29420/2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
353	103584/2022	21.11.2022	ITA-38/2017	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14	CIVIL REVISION		(Seat No - 1)
354	103585/2022	21.11.2022	WP (C) - 30697/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
3	10358	21.11	WP (C)	DEBEND	C.O	COUR	Order Dtd. 2022-11-16			(S

55	6/2022	.2022	- 29421 /2022	RA BEHERA	.	T NO. 20				eat No - 1)
356	103587/2022	21.11.2022	WP (C) - 29423 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
357	103588/2022	21.11.2022	WP (C) - 30561 /2022	JAGRUTI BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
358	103589/2022	21.11.2022	WP (C) - 29426 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
359	103590/2022	21.11.2022	WP (C) - 30415 /2022	JAGRUTI BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
360	103591/2022	21.11.2022	WP (C) - 29428 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
361	103592/2022	21.11.2022	WP (C) - 30806 /2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 1)
362	103593/2022	21.11.2022	WP (C) - 29429 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
363	103594/2022	21.11.2022	WP (C) - 29430 /2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)

364	10359 5/2022	21.11 .2022	WP (C) - 30698 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18		(S ea t No - 1)
365	10359 6/2022	21.11 .2022	WP (C) - 29438 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 1)
366	10359 7/2022	21.11 .2022	WP (C) - 30699 /2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18		(S ea t No - 1)
367	10359 8/2022	21.11 .2022	WP (C) - 29440 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 1)
368	10359 9/2022	21.11 .2022	WP (C) - 27321 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 1)
369	10360 0/2022	21.11 .2022	ITA- 40/20 20	D K SAHU	C.O .	DR (J)	Order Dtd. 2022-11-17		(S ea t No - 1)
370	10360 1/2022	21.11 .2022	WP (C) - 30814 /2022	BRAJA MOHAN SARANG I	C.O .	DR (J)	Order Dtd. 2022-11-18		(S ea t No - 1)
371	10360 2/2022	21.11 .2022	WP (C) - 27322 /2022	DEBEND RA BEHERA	C.O .	DR (J)	Order Dtd. 2022-11-16		(S ea t No - 1)
372	10360 3/2022	21.11 .2022	ITA- 40/20 20	B K BEHERA	C.O .	DR (J)	Order Dtd. 2022-11-17		(S ea t No - 1)

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3 7 3	10360 4/2022	21.11 .2022	WP (C) - 30725 /2022	BRAJA MOHAN SARANG I	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 1)
3 7 4	10360 5/2022	21.11 .2022	ITA- 41/20 20	D K SAHOO	C.O .	DR (J)	Order Dtd. 2022-11-17			(S ea t No - 1)
3 7 5	10360 6/2022	21.11 .2022	WP (C) - 27327 /2022	DEBEND RA BEHERA	C.O .	DR (J)	Order Dtd. 2022-11-16			(S ea t No - 1)
3 7 6	10360 7/2022	21.11 .2022	WP (C) - 30723 /2022	BRAJA MOHAN SARANG I	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 1)
3 7 7	10360 8/2022	21.11 .2022	WP (C) - 27329 /2022	DEBEND RA BEHERA	C.O .	DR (J)	Order Dtd. 2022-11-16			(S ea t No - 1)
3 7 8	10360 9/2022	21.11 .2022	ITA- 41/20 20	B K BEHERA	C.O .	DR (J)	Order Dtd. 2022-11-17			(S ea t No - 1)
3 7 9	10361 0/2022	21.11 .2022	WP (C) - 30721 /2022	BRAJA MOHAN SARANG I	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 1)
3 8 0	10361 1/2022	21.11 .2022	WP (C) - 2733/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2022-11-16			(S ea t No - 1)
3 8 1	10361 2/2022	21.11 .2022	WP (C) - 29401 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2022-11-16			(S ea t No

										- 1)
3 8 2	10361 3/2022	21.11 .2022	RVWPE T- 7/200 9	D P MISHRA	C.O .	COUR T NO. 9	Order Dtd. 2022-11-16			(S ea t No - 1)
3 8 3	10361 4/2022	21.11 .2022	WP (C) - 29404 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2022-11-16			(S ea t No - 1)
3 8 4	10361 5/2022	21.11 .2022	WP (C) - 27126 /2022	MOLILA L MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17			(S ea t No - 1)
3 8 5	10361 6/2022	21.11 .2022	WP (C) - 29408 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 1)
3 8 6	10361 7/2022	21.11 .2022	WP (C) - 29409 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 1)
3 8 7	10361 8/2022	21.11 .2022	WP (C) - 27743 /2022	GOPAL CHARAN MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 1)
3 8 8	10361 9/2022	21.11 .2022	WP (C) - 21919 /2022	P K MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 1)
3 8 9	10362 0/2022	21.11 .2022	WP (C) - 29713 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 1)
3 9 0	10362 1/2022	21.11 .2022	WP (C) - 29707	DEBEND RA BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-11-16			(S ea t

			/2022			20			No - 1)
3 9 1	10362 2/2022	21.11 .2022	WP (C) - 11856 /2022	P K MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18		(S ea t No - 1)
3 9 2	10362 3/2022	21.11 .2022	WP (C) - 29705 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16		(S ea t No - 1)
3 9 3	10362 4/2022	21.11 .2022	WP (C) - 29659 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16		(S ea t No - 1)
3 9 4	10362 5/2022	21.11 .2022	WP (C) - 30519 /2022	M BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18		(S ea t No - 1)
3 9 5	10362 6/2022	21.11 .2022	WP (C) - 29632 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16		(S ea t No - 1)
3 9 6	10362 7/2022	21.11 .2022	WP (C) - 27302 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16		(S ea t No - 1)
3 9 7	10362 8/2022	21.11 .2022	WP (C) - 29361 /2022	UDAY KUMAR	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18		(S ea t No - 1)
3 9 8	10362 9/2022	21.11 .2022	WP (C) - 27304 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16		(S ea t No - 1)
3 9 9	10363 0/2022	21.11 .2022	WP (C) -	DEBEND RA	C.O .	COUR T	Order Dtd. 2022-11-16		(S ea

9	2		27306 /2022	BEHERA		NO. 22				t No - 1)
4 0 0	10363 1/202 02	21.11 .2022	WP (C) - 27307 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16			(S ea t No - 1)
4 0 1	10363 2/202 12	21.11 .2022	WP (C) - 27317 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16			(S ea t No - 1)
4 0 2	10363 3/202 22	21.11 .2022	WP (C) - 27320 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16			(S ea t No - 1)
4 0 3	10363 4/202 32	21.11 .2022	WP (C) - 29361 /2022	A K ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 1)
4 0 4	10363 5/202 42	21.11 .2022	CMP- 1315/ 2019	GOUTAM KUMAR ROUTRA Y	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 1)
4 0 5	10363 6/202 52	21.11 .2022	WP (C) - 29558 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
4 0 6	10363 7/202 62	21.11 .2022	WP (C) - 29555 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
4 0 7	10363 8/202 72	21.11 .2022	WP (C) - 29553 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
4	10363	21.11	CMP-	PANKAJ	C.O	COUR	Order Dtd. 2022-11-17			(S

08	9/2022	.2022	953/2022	KUMAR PANI	.	T NO. 20				eat No - 1)
409	1036400/2022	21.11.2022	WP (C) - 29738/2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 1)
410	103641/2022	21.11.2022	WP (C) - 30789/2022	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 1)
411	103642/2022	21.11.2022	WP (C) - 29734/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
412	103643/2022	21.11.2022	WP (C) - 30617/2022	NIRANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(Seat No - 1)
413	103644/2022	21.11.2022	CMP-1149/2022	H. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-18	WRIT BRANCH-2		(Seat No - 34)
414	103645/2022	21.11.2022	WP (C) - 29728/2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 34)
415	103646/2022	21.11.2022	CMP-1128/2022	ARUN KUMAR JATI	C.O.	COURT NO. 20	Order Dtd. 2022-11-18			(Seat No - 34)
416	103647/2022	21.11.2022	WP (C) - 29716	DEBENDRA BEHERA	C.O.	COURT NO.	Order Dtd. 2022-11-16			(Seat

			/2022			20				No - 34)
417	103648/2022	21.11.2022	WP (C) - 30452/2022	A K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18		WRIT BRANCH-6	(Seat No - 25)
418	103649/2022	21.11.2022	CMP-678/2022	K. K. NATH	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(Seat No - 25)
419	103650/2022	21.11.2022	WP (C) - 30234/2022	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 25)
420	103651/2022	21.11.2022	CONTC - 6387/2022	P. K. KHUNTI A	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 25)
421	103652/2022	21.11.2022	WP (C) - 30471/2022	A KALASH	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(Seat No - 25)
422	103653/2022	21.11.2022	WP (C) - 30230/2022	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-16			(Seat No - 25)
423	103654/2022	21.11.2022	CONTC - 3773/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 25)

4 2 4	10365 5/202 2	21.11 .2022	WP (C) - 30225 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 25 )
4 2 5	10365 6/202 2	21.11 .2022	WP (C) - 30840 /2022	K SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 25 )
4 2 6	10365 7/202 2	21.11 .2022	WP (C) - 30223 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16			(S ea t No - 25 )
4 2 7	10365 8/202 2	21.11 .2022	CONTC - 3773/ 2022	MR. SURESH CHANDR A DASH	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17			(S ea t No - 25 )
4 2 8	10365 9/202 2	21.11 .2022	WP (C) - 30221 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 25 )
4 2 9	10366 0/202 2	21.11 .2022	WP (C) - 30901 /2022	S MOHARA NA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 25 )
4 3 0	10366 1/202 2	21.11 .2022	WP (C) - 30127 /2022	MANOJ KUMAR MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 25 )
4 3 1	10366 2/202 2	21.11 .2022	WP (C) - 30217 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-16			(S ea t No

						OLD				- 25 )
4 3 2	10366 3/202 2	21.11 .2022	WP (C) - 30661 /2022	H K PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 25 )
4 3 3	10366 4/202 2	21.11 .2022	WP (C) - 30215 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16			(S ea t No - 25 )
4 3 4	10366 5/202 2	21.11 .2022	CMP- 995/2 022	BISWAJ IT DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17		WRIT BRAN CH-8	(S ea t No - 43 )
4 3 5	10366 6/202 2	21.11 .2022	WP (C) - 30212 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 43 )
4 3 6	10366 7/202 2	21.11 .2022	WP (C) - 30397 /2022	J P KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 43 )
4 3 7	10366 8/202 2	21.11 .2022	BLAPL - 9594/ 2022	P. K. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 43 )
4 3 8	10366 9/202 2	21.11 .2022	WP (C) - 30210 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 43 )
4	10367	21.11	CMP-	P. K.	C.O	COUR	Order Dtd. 2022-09-15			(S

39	0/2022	.2022	614/2022	MISHRA .	T NO. 20				ea t No - 43 )
440	10367 1/2022	21.11 .2022	WP (C) - 30205 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 43 )
441	10367 2/2022	21.11 .2022	CMP- 982/2 022	PRADEE P KUMAR PAL	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 43 )
442	10367 3/2022	21.11 .2022	WP (C) - 30202 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16		(S ea t No - 43 )
443	10367 4/2022	21.11 .2022	CMP- 986/2 022	DIBYA RANJAN BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17		(S ea t No - 43 )
444	10367 5/2022	21.11 .2022	WP (C) - 20042 /2022	P K SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18		(S ea t No - 43 )
445	10367 6/2022	21.11 .2022	WP (C) - 29710 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-16		(S ea t No - 43 )
446	10367 7/2022	21.11 .2022	CMP- 807/2 022	H. K. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17		(S ea t No - 43 )

										43)
447	103678/2022	21.11.2022	CMP-1723/2016	I. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 43)
448	103679/2022	21.11.2022	WP (C) - 29329/2022	P K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(Seat No - 43)
449	103680/2022	21.11.2022	CMP-1723/2016	ARTATRANA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 43)
450	103681/2022	21.11.2022	WP (C) - 30090/2022	A K ROUF	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(Seat No - 43)
451	103682/2022	21.11.2022	WP (C) - 4481/2018	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28	WRIT BRANCH (DIVISION BENCH)		(Seat No - 114)
452	103683/2022	21.11.2022	WP (C) - 6060/2022	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2022-11-18			(Seat No - 114)
453	103684/2022	21.11.2022	WP (C) - 7685/2022	K. N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-12-02	WRIT BRANCH-8		(Seat No - 40)
4	10368	21.11	CONTC	S	C.O	COUR	Order Dtd. 2022-11-18			(S

54	5/2022	.2022	- 6179/2021	BISWAL	.	T NO. 22				ea t No - 40 )
455	103686/2022	21.11.2022	WP (C) - 30486/2022	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(S ea t No - 40 )
456	103687/2022	21.11.2022	WP (C) - 24730/2017	S.PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-11-18	WRIT BRAN CH-2		(S ea t No - 34 )
457	103688/2022	21.11.2022	WP (C) - 22194/2018	S.PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2022-11-18	WRIT BRAN CH-3		(S ea t No - 13 )
458	103689/2022	21.11.2022	WP (C) - 30928/2022	RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
459	103690/2022	21.11.2022	WP (C) - 30941/2022	RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
460	103691/2022	21.11.2022	WP (C) - 30931/2022	RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
461	103692/2022	21.11.2022	WP (C) - 30949/2022	RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )

										13 )
4 6 2	10369 3/202 2	21.11 .2022	WP (C) - 30934 /2022	RABI NARAYA N BEHERA	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
4 6 3	10369 4/202 2	21.11 .2022	TRP (C) )- 202/2 019	P. K. MISHRA	C.O T .	COUR T NO. 1	Order Dtd. 2022-11-17			(S ea t No - 13 )
4 6 4	10369 5/202 2	21.11 .2022	TRP (C) )- 155/2 020	BALARA M SINGH	C.O T .	COUR T NO. 8	Order Dtd. 2022-11-17			(S ea t No - 13 )
4 6 5	10369 6/202 2	21.11 .2022	WP (C) - 30937 /2022	RABI NARAYA N BEHERA	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
4 6 6	10369 7/202 2	21.11 .2022	WP (C) - 32412 /2021	P.K.RA TH	C.O T .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 13 )
4 6 7	10369 8/202 2	21.11 .2022	CONTC (CP)- 693/2 014	M/S RANJIT MOHANT Y	C.O T .	COUR T NO. 1	Order Dtd. 2022-11-17			(S ea t No - 13 )
4 6 8	10369 9/202 2	21.11 .2022	WP (C) - 30609 /2022	S K BISWAL	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 13 )
4 6	10370 0/202	21.11 .2022	WP (C) -	BICHT RA	C.O T .	COUR T	Order Dtd. 2022-11-18			(S ea

9	2		30804 /2022	NARAYAN SATAPATHY		NO. 22				t No - 13 )
4 7 0	10370 1/202 2	21.11 .2022	TRP (C )- 156/2 022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-11-28		M.J. C.	(S ea t No - 1)
4 7 1	10370 2/202 2	21.11 .2022	CMAPL - 387/2 021	M/S SANJAY KU MOHANT Y 2, B.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-18			(S ea t No - 1)
4 7 2	10370 3/202 2	21.11 .2022	ABLAP L- 13305 /2022	S. CHOUDH URY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-18			(S ea t No - 1)
4 7 3	10370 4/202 2	21.11 .2022	WP (C) - 29057 /2022	R K BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
4 7 4	10370 5/202 2	21.11 .2022	WP (C) - 29057 /2022	D K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
4 7 5	10370 6/202 2	21.11 .2022	ABLAP L- 13313 /2022	K. C. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-18			(S ea t No - 1)
4 7 6	10370 7/202 2	21.11 .2022	WP (C) - 30787 /2022	J C BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 7	10370 8/202 2	21.11 .2022	BLAPL - 10411	S BISWAL	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			17			No - 103)
478	103709/2022	21.11.2022	BLAPL - 10429/2022	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-11-15		(Seat No - 103)
479	103710/2022	21.11.2022	WP (C) - 30753/2022	R K MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
480	103711/2022	21.11.2022	CRLMP - 2091/2022	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-11-17		(Seat No - 103)
481	103712/2022	21.11.2022	WP (C) - 28577/2022	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-18		(Seat No - 103)
482	103713/2022	21.11.2022	CRLMP - 2096/2022	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-11-17		(Seat No - 103)
483	103714/2022	21.11.2022	CRLMP - 2112/2022	A. B. MALLIK	C.O.	COURT NO. 6	Order Dtd. 2022-11-22	WRIT BRANCH-3	(Seat No - 14)
484	103715/2022	21.11.2022	CRLMP - 2098/2022	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-11-17		(Seat No - 14)

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4 8 5	10371 6/202 2	21.11 .2022	OJC- 2148/ 2002	G R PATRA	GEN ERA L		Order Dtd. 2018-01- 03Petition,Annexure,Count er,Affidavit,		WRIT BRAN CH-3	(S ea t No - 12 )
4 8 6	10371 7/202 2	21.11 .2022	WP (C) - 30385 /2022	B K DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 12 )
4 8 7	10371 8/202 2	21.11 .2022	CRLRE V- 502/2 021	ASISH KUMAR RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18		CRIM INAL REVI SION	(S ea t No - 3)
4 8 8	10371 9/202 2	21.11 .2022	WP (C) - 34242 /2020	K P BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)
4 8 9	10372 0/202 2	21.11 .2022	CRLMP - 2092/ 2022	RAKESH KUMAR ROUTRA Y	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 3)
4 9 0	10372 1/202 2	21.11 .2022	WP (C) - 30477 /2022	A.PATT ANAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 3)
4 9 1	10372 2/202 2	21.11 .2022	CRLMP - 2093/ 2022	SUBRAT KUMAR NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 3)
4 9 2	10372 3/202 2	21.11 .2022	CRLRE V- 112/2 022	J.SAHO O	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18			(S ea t No - 3)
4 9	10372 4/202	21.11 .2022	WP (C) -	ACHYUT ANANDA	C.O .	COUR T	Order Dtd. 2022-11-18			(S ea

3	2		30480 /2022	PATTNA IK		NO. 3 OLD				t No - 3)
4 9 4	10372 5/202 2	21.11 .2022	CRLMC - 3330/ 2022	M. R. SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022-11-25			(S ea t No - 3)
4 9 5	10372 6/202 2	21.11 .2022	CRLMP - 2094/ 2022	RAKESH KUMAR ROUTRA Y	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 3)
4 9 6	10372 7/202 2	21.11 .2022	WP (C) - 31095 /2022	MADAN DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18	WRIT BRAN CH (DIV ISIO N BENC H-1)		(S ea t No - 10 6)
4 9 7	10372 8/202 2	21.11 .2022	WP (C) - 1268/ 2012	M R PADHI	C.O .	COUR T NO. 16	Order Dtd. 2022-11-17			(S ea t No - 10 6)
4 9 8	10372 9/202 2	21.11 .2022	CRLMP - 2119/ 2022	A. B. MALLIC K	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 10 6)
4 9 9	10373 0/202 2	21.11 .2022	CRLMP - 2115/ 2022	BALARA M SINGH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 10 6)
5 0 0	10373 1/202 2	21.11 .2022	CRLMP - 2110/ 2022	A. K. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 10 6)
5	10373	21.11	WP (C)	A K	C.O	COUR	Order Dtd. 2022-11-18			(S

01	2/2022	.2022	- 28011/2022	SAHOO .	.	T NO. 3 OLD				eat No - 106)
502	10373 3/2022	21.11 .2022	CRLMP - 2118/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 106)
503	10373 4/2022	21.11 .2022	WP (C) - 27592/2022	B K MOHARANA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(Seat No - 106)
504	10373 5/2022	21.11 .2022	CRLMP - 1918/2022	DILLIP KUMAR MALLIK	C.O .	COURT NO. 1	Order Dtd. 2022-11-18			(Seat No - 106)
505	10373 6/2022	21.11 .2022	WP (C) - 30478/2022	A. PATT ANAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-18			(Seat No - 106)
506	10373 7/2022	21.11 .2022	CRLMP - 2095/2022	RASHMI RANJAN DAS	C.O .	COURT NO. 6	Order Dtd. 2022-11-17			(Seat No - 106)
507	10373 8/2022	21.11 .2022	CRLMP - 2116/2022	GOPINATH SETHI	C.O .	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 106)
508	10373 9/2022	21.11 .2022	WA- 442/2018	SOMNATH BARDHAN	C.O .	CHIEF JUSTICE'S	Order Dtd. 2022-11-17	M. J. C.		(Seat No -

						COURT				1)
509	103740/2022	21.11.2022	WP (C) - 29099/2019	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-11-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
510	103741/2022	21.11.2022	CRLMP - 2123/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 112)
511	103742/2022	21.11.2022	WP (C) - 27303/2021	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 112)
512	103743/2022	21.11.2022	CRLMP - 2109/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 112)
513	103744/2022	21.11.2022	CRLMP - 2108/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 112)
514	103745/2022	21.11.2022	WP (C) - 27303/2021	S. PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 112)
515	103746/2022	21.11.2022	FAO-689/2019	S.N. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-11-17		MISC. APPELL SEC.	(Seat No - 9)
51	103747/2022	21.11.2022	BLAPL -	DILIP SAMAL	C.O.	COURT	Order Dtd. 2022-11-17			(Sea

6	2		4263/ 2022			NO. 2 OLD				t No - 9)
5 1 7	10374 8/202 2	21.11 .2022	BLAPL - 9528/ 2021	PARSUR AM PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-11-18			(S ea t No - 9)
5 1 8	10374 9/202 2	21.11 .2022	ARBA- 23/20 22	ROHIT KUMAR MAHABH OI	C.O .	COUR T NO. 6	Order Dtd. 2022-11-28			(S ea t No - 9)
5 1 9	10375 0/202 2	21.11 .2022	CRLA- 351/2 006	MR.M.S .RIZVI	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 9)
5 2 0	10375 1/202 2	21.11 .2022	FAO- 416/2 022	P.C.MO HANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17		MISC . APPE AL SEC.	(S ea t No - 5)
5 2 1	10375 2/202 2	21.11 .2022	CRLA- 351/2 006	K. K. NATH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 5)
5 2 2	10375 3/202 2	21.11 .2022	FAO- 416/2 022	S.MOHA RANA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17		MISC . APPE AL SEC.	(S ea t No - 5)
5 2 3	10375 4/202 2	21.11 .2022	CRLRE V- 615/2 017	S. K. BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2022-11-10			(S ea t No - 5)
5 2 4	10375 5/202 2	21.11 .2022	BLAPL - 5916/ 2022	A K RANA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-18			(S ea t No - 5)
5	10375	21.11	CRLRE	GANESW	C.O	DR	Order Dtd. 2022-11-18			(S

25	6/2022	.2022	V-189/2022	AR JAYASINGH	.	(J)				eat No - 5)
526	103757/2022	21.11.2022	BLAPL - 8224/2022	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-11-18			(Seat No - 5)
527	103758/2022	21.11.2022	CRLRE V-189/2022	P. N. NAYAK	C.O.	DR (J)	Order Dtd. 2022-11-18			(Seat No - 5)
528	103759/2022	21.11.2022	BLAPL - 5087/2022	G R PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-11-18 Judgement Dtd. 2022-11-18,			(Seat No - 5)
529	103760/2022	21.11.2022	FAO-256/2022	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 5)
530	103761/2022	21.11.2022	WP (C) - 19488/2022	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-11-09		WRIT BRANCH-2	(Seat No - 45)
531	103762/2022	21.11.2022	BLAPL - 5194/2022	J R DAS	C.O.	COURT NO. 11	Order Dtd. 2022-11-18			(Seat No - 45)
532	103763/2022	21.11.2022	FAO-256/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 45)
533	103764/2022	21.11.2022	CRLRE V-478/2	PABITRA KUMAR	C.O.	COURT NO.	Order Dtd. 2022-11-17			(Seat No - 45)

			022	MOHANTY		11				No - 45)
534	103765/2022	21.11.2022	CRLMC - 1120/2022	PINKY JENA	C.O.	COURT NO. 12	Order Dtd. 2022-11-15			(Seat No - 45)
535	103766/2022	21.11.2022	BLAPL - 2805/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-11-18		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 6)
536	103767/2022	21.11.2022	FAO-132/2022	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-11-17		MISC . APPELLAL SEC.	(Seat No - 9)
537	103768/2022	21.11.2022	CRLRE V- 287/2017	YUDHISHTIR	C.O.	COURT NO. 11	Order Dtd. 2022-11-18			(Seat No - 9)
538	103769/2022	21.11.2022	WP (C) - 28510/2022	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 9)
539	103770/2022	21.11.2022	FAO-132/2022	S.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2022-11-17		MISC . APPELLAL SEC.	(Seat No - 9)
540	103771/2022	21.11.2022	CRLRE V- 287/2017	YUDHISHTIR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-11-18			(Seat No - 9)
541	103772/2022	21.11.2022	CRLRE V- 51/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(Seat No -

										9)
5 4 2	10377 3/2022	21.11 .2022	WP (C) - 25177 /2022	NIRANJ AN MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16		WRIT BRAN CH-1	(S ea t No - 3)
5 4 3	10377 4/2022	21.11 .2022	CRLMC - 2056/ 2021	DR.SUN IL KUMAR RATH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-16			(S ea t No - 3)
5 4 4	10377 5/2022	21.11 .2022	FAO- 273/2 022	B.MAHA LI	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17		MISC . APPE AL SEC.	(S ea t No - 5)
5 4 5	10377 6/2022	21.11 .2022	CRLRE V- 26/20 21	R. C. MALLIC K	C.O .	COUR T NO. 24	Order Dtd. 2022-11-17		CRIM INAL REVI SION	(S ea t No - 1)
5 4 6	10377 7/2022	21.11 .2022	CRLMC - 827/2 021	P K MOHANT Y	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)
5 4 7	10377 8/2022	21.11 .2022	WP (C) - 29396 /2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 3)
5 4 8	10377 9/2022	21.11 .2022	CRLMC - 2295/ 2022	T.N. CHOUDR Y	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
5 4 9	10378 0/2022	21.11 .2022	CRLRE V- 512/2 022	PARTHA SARATH I DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18			(S ea t No - 2)
5 5	10378 1/2022	21.11 .2022	WP (C) -	B K SWAIN	C.O .	COUR T	Order Dtd. 2022-11-18		WRIT BRAN	(S ea

0	2		30492/2022			NO. 2 OLD		CH-6	t No - 25)
551	103782/2022	21.11.2022	MACA-179/2022	P.K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-11-17		(Seat No - 25)
552	103783/2022	21.11.2022	CRLMC - 2681/2022	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2022-11-16	CRIMINAL MISC - 3 (CR L.MIS)	(Seat No - 1)
553	103784/2022	21.11.2022	MACA-179/2022	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-11-17		(Seat No - 1)
554	103785/2022	21.11.2022	WP (C) - 30633/2022	APARESH BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18	WRIT BRANCH-1	(Seat No - 31)
555	103786/2022	21.11.2022	CRLMC - 3286/2022	R C MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2022-11-16		(Seat No - 31)
556	103787/2022	21.11.2022	WP (C) - 20843/2022	TRILOCHAN BAG	C.O.	COURT NO. 11	Order Dtd. 2022-11-17	WRIT BRANCH-2	(Seat No - 6)
557	103788/2022	21.11.2022	MACA-585/2017	B.BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-11-17		(Seat No - 6)
558	103789/2022	21.11.2022	CRLMC -	J KAMILA	C.O.	COURT	Order Dtd. 2022-11-16		(Seat

8	2		3322/ 2022			NO. 12				t No - 6)
5 5 9	10379 0/202 2	21.11 .2022	CMAPL - 905/2 019	S K BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2022-11-16			(S ea t No - 6)
5 6 0	10379 1/202 2	21.11 .2022	CRLRE V- 173/2 022	M. K. NAYAK	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 6)
5 6 1	10379 2/202 2	21.11 .2022	CRLMC - 3343/ 2022	R K BARIK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16			(S ea t No - 6)
5 6 2	10379 3/202 2	21.11 .2022	MACA- 585/2 017	P.K.PA RIDA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S ea t No - 6)
5 6 3	10379 4/202 2	21.11 .2022	CRLMC - 3367/ 2022	S DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16			(S ea t No - 6)
5 6 4	10379 5/202 2	21.11 .2022	CRLMP - 939/2 022	A T NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 6)
5 6 5	10379 6/202 2	21.11 .2022	CRLRE V- 173/2 022	S. K. SWAIN	C.O .	DR (J)	Order Dtd. 2022-11-18			(S ea t No - 6)
5 6 6	10379 7/202 2	21.11 .2022	CRLMC - 893/2 020	SAMIR BARIK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 5)

567	10379 8/2022	21.11 .2022	CRLMC - 3332/ 2022	NIRANJAN ROUT	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No - 5)
568	10379 9/2022	21.11 .2022	MACA- 383/2 007	R.K.MO HAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17	MISC APPEAL SEC.		(Seat No - 5)
569	10380 0/2022	21.11 .2022	WP (C) - 22788 /2022	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No - 5)
570	10380 1/2022	21.11 .2022	CRLMC - 3332/ 2022	SAILENDRA BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No - 5)
571	10380 2/2022	21.11 .2022	CRLMC - 2915/ 2022	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-15	CRIMINAL MISC - 3 (C.R.L.M.I.S)		(Seat No - 6)
572	10380 3/2022	21.11 .2022	WP (C) - 3700/ 2022	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 6)
573	10380 4/2022	21.11 .2022	MACA- 501/2 016	S.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-11-17			(Seat No - 6)
574	10380 5/2022	21.11 .2022	CRLMC - 2664/ 2022	M N MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-15			(Seat No - 6)
575	10380 6/2022	21.11 .2022	CRLMC - 357/2 017	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-10-28			(Seat No

										- 6)
5 7 6	10380 7/202 2	21.11 .2022	MACA- 501/2 016	S.K.SI NGH	C.O .	COUR T NO. 1	Order Dtd. 2022-11-17			(S ea t No - 6)
5 7 7	10380 8/202 2	21.11 .2022	CRLRE V- 357/2 017	BINAYA BHUSHA N ROUTRA Y	C.O .	COUR T NO. 8	Order Dtd. 2022-11-18			(S ea t No - 6)
5 7 8	10380 9/202 2	21.11 .2022	CRLMC - 2345/ 2022	R K ROUTRA Y	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
5 7 9	10381 0/202 2	21.11 .2022	MACA- 294/2 019	R.DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S ea t No - 6)
5 8 0	10381 1/202 2	21.11 .2022	CRLMC - 329/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-07-07			(S ea t No - 6)
5 8 1	10381 2/202 2	21.11 .2022	CRLMC - 2680/ 2022	A K BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2022-11-16			(S ea t No - 6)
5 8 2	10381 3/202 2	21.11 .2022	MACA- 294/2 019	S.SWAI N	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S ea t No - 6)
5 8 3	10381 4/202 2	21.11 .2022	WP (C) - 30504 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 6)
5 8	10381 5/202	21.11 .2022	CRLRE V-	S. K. BHANJA	C.O .	COUR T	Order Dtd. 2022-11-17			(S ea

4	2		293/2022	DEO		NO. 5				t No - 6)
585	103816/2022	21.11.2022	MACA-50/2017	R.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 6)
586	103817/2022	21.11.2022	WP (C) - 27181/2022	A K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-11-17			(Seat No - 6)
587	103818/2022	21.11.2022	CRLRE V- 291/2022	S. K. BHANJA DEO	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 6)
588	103819/2022	21.11.2022	MACA-50/2017	B.R.SE NAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 6)
589	103820/2022	21.11.2022	CRLRE V- 464/2022	LAXMID HAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-11-17			(Seat No - 6)
590	103821/2022	21.11.2022	MACA-291/2017	R.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 6)
591	103822/2022	21.11.2022	CRLRE V- 454/2022	A. K. ACHARYA	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(Seat No - 6)
592	103823/2022	21.11.2022	FAO-958/2019	KSHITISH	C.O.	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 6)
5	10382	21.11	WP (C)	S	C.O	COUR	Order Dtd. 2022-11-17			(S

93	4/2022	.2022	- 29549/2022	SAMAL	.	T NO. 23				eat No - 6)
594	103825/2022	21.11.2022	CRLRE V- 321/2022	MRUTYU NJAY PAGAL	C.O .	COUR T NO. 5	Order Dtd. 2022-11-17			(S eat No - 6)
595	103826/2022	21.11.2022	WP (C) - 29550/2022	S SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2022-11-17			(S eat No - 6)
596	103827/2022	21.11.2022	FAO- 958/2019	P.K.LE NKA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S eat No - 6)
597	103828/2022	21.11.2022	WP (C) - 29552/2022	S SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S eat No - 6)
598	103829/2022	21.11.2022	BLAPL I - 3946/2022	BIBHUTI RANJAN MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-09-29			(S eat No - 6)
599	103830/2022	21.11.2022	WP (C) - 29556/2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17			(S eat No - 6)
600	103831/2022	21.11.2022	BLAPL I - 6796/2022	SWAYAM PRAVA DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18			(S eat No - 6)
601	103832/2022	21.11.2022	WP (C) - 30153/2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17			(S eat No - 6)

6 0 2	10383 3/202 2	21.11 .2022	WP (C) - 29559 /2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		(S ea t No - 6)
6 0 3	10383 4/202 2	21.11 .2022	BLAPL - 2793/ 2022	NIRANJ AN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-19		(S ea t No - 6)
6 0 4	10383 5/202 2	21.11 .2022	WP (C) - 30138 /2022	S SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17		(S ea t No - 6)
6 0 5	10383 6/202 2	21.11 .2022	CRLMC - 2574/ 2017	R.K.BA RIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17		(S ea t No - 6)
6 0 6	10383 7/202 2	21.11 .2022	BLAPL - 7956/ 2022	S. CHOUDH URY	C.O .	COUR T NO. 11	Order Dtd. 2022-11-04		(S ea t No - 6)
6 0 7	10383 8/202 2	21.11 .2022	WP (C) - 30145 /2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		(S ea t No - 6)
6 0 8	10383 9/202 2	21.11 .2022	WP (C) - 30160 /2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		(S ea t No - 6)
6 0 9	10384 0/202 2	21.11 .2022	BLAPL - 5478/ 2022	BIBHUT I RANJAN MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18		(S ea t No - 6)
6 1 0	10384 1/202 2	21.11 .2022	WP (C) - 30169 /2022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		(S ea t No - 6)

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6 1 1	10384 2/202 2	21.11 .2022	CRLMC - 2581/ 2017	M.R.BA RIK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17			(S ea t No - 6)
6 1 2	10384 3/202 2	21.11 .2022	CRLA- 540/2 019	SRINIB ASH MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		CRIM INAL APPE AL	(S ea t No - 1)
6 1 3	10384 4/202 2	21.11 .2022	CRLA- 540/2 019	SRINIB ASH MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18		CRIM INAL APPE AL	(S ea t No - 1)
6 1 4	10384 5/202 2	21.11 .2022	GA- 5/199 5	S.C.BI SWAL	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17		CRIM INAL APPE AL	(S ea t No - 3)
6 1 5	10384 6/202 2	21.11 .2022	CRLRE V- 366/2 022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 5	Order Dtd. 2022-11-18			(S ea t No - 3)
6 1 6	10384 7/202 2	21.11 .2022	ABLAP L- 5049/ 2022	H. K. PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-31			(S ea t No - 3)
6 1 7	10384 8/202 2	21.11 .2022	BLAPL - 5539/ 2022	BIBHUT I RANJAN MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2022-09-15			(S ea t No - 3)
6 1 8	10384 9/202 2	21.11 .2022	CRLRE V- 379/2 021	PRASAN JIT BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2022-11-18		CRIM INAL REVI SION	(S ea t No - 1)
6 1 9	10385 0/202 2	21.11 .2022	WA- 413/2 022	P. K. PANDA	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-11-16		WRIT APPE AL	(S ea t No

						S COUR T				- 1)
6 2 0	10385 1/202 2	21.11 .2022	WP (C) - 30775 /2022	SITANS U MOHAN SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-18			(S ea t No - 1)
6 2 1	10385 2/202 2	21.11 .2022	WP (C) - 30777 /2022	SITANS U MOHAN SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-18			(S ea t No - 1)
6 2 2	10385 3/202 2	21.11 .2022	WP (C) - 30772 /2022	SITANS U MOHAN SINGH	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 1)
6 2 3	10385 4/202 2	21.11 .2022	CMP- 200/2 022	G. SUNDAR A	C.O .	COUR T NO. 22	Order Dtd. 2022-11-23		WRIT BRAN CH-8	(S ea t No - 40 )
6 2 4	10385 5/202 2	21.11 .2022	CMP- 881/2 022	S. K. BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-18			(S ea t No - 40 )
6 2 5	10385 6/202 2	21.11 .2022	WP (C) - 18568 /2022	MADAN DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17			(S ea t No - 40 )
6 2 6	10385 7/202 2	21.11 .2022	WP (C) - 29732 /2022	SUMANT A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 40 )
6 2	10385 8/202	21.11 .2022	WP (C) -	J. D. MUDULI	C.O .	COUR T	Order Dtd. 2022-11-16			(S ea

7	2		27768 /2022			NO. 2 OLD				t No - 40 )
6 2 8	10385 9/202 2	21.11 .2022	WP (C) - 28455 /2022	BHOJAR AJ SETH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 40 )
6 2 9	10386 0/202 2	21.11 .2022	WP (C) - 30370 /2022	SOURAV CHANDR A DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17	WRIT BRAN CH-4		(S ea t No - 27 )
6 3 0	10386 1/202 2	21.11 .2022	WP (C) - 27937 /2022	BASUDE V BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 27 )
6 3 1	10386 2/202 2	21.11 .2022	WP (C) - 27936 /2022	BASUDE V BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 27 )
6 3 2	10386 3/202 2	21.11 .2022	WP (C) - 27935 /2022	BASUDE V BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 27 )
6 3 3	10386 4/202 2	21.11 .2022	WP (C) - 27993 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 27 )
6 3 4	10386 5/202 2	21.11 .2022	WP (C) - 27993 /2022	J. R. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 27 )

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6 3 5	10386 6/202 2	21.11 .2022	WP (C) - 27735 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 3 6	10386 7/202 2	21.11 .2022	WP (C) - 28026 /2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 3 7	10386 8/202 2	21.11 .2022	WP (C) - 27965 /2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 3 8	10386 9/202 2	21.11 .2022	WP (C) - 27903 /2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 3 9	10387 0/202 2	21.11 .2022	WP (C) - 27603 /2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 4 0	10387 1/202 2	21.11 .2022	WP (C) - 28395 /2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 4 1	10387 2/202 2	21.11 .2022	WP (C) - 28036 /2022	HIMANS HU SEKHAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 4 2	10387 3/202 2	21.11 .2022	WP (C) - 27984	P. K. LENKA	C.O .	COUR T NO.	Order Dtd. 2022-11-18		(S ea t

			/2022			2 OLD			No - 27 )
6 4 3	10387 4/2022	21.11 .2022	WP (C) - 27966 /2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 27 )
6 4 4	10387 5/2022	21.11 .2022	WP (C) - 30174 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 27 )
6 4 5	10387 6/2022	21.11 .2022	WP (C) - 30183 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 27 )
6 4 6	10387 7/2022	21.11 .2022	WP (C) - 30188 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 27 )
6 4 7	10387 8/2022	21.11 .2022	WP (C) - 20193 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 6	Order Dtd. 9999-12-31	WRIT BRAN CH-3	(S ea t No - 13 )
6 4 8	10387 9/2022	21.11 .2022	WP (C) - 30203 /2022	S SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17		(S ea t No - 13 )
6 4 9	10388 0/2022	21.11 .2022	WP (C) - 29828 /2022	M. KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17		(S ea t No - 13 )

650	10388 1/2022	21.11 .2022	WP (C) - 28843 /2022	A. P. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
651	10388 2/2022	21.11 .2022	WP (C) - 29766 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
652	10388 3/2022	21.11 .2022	WP (C) - 29778 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
653	10388 4/2022	21.11 .2022	WP (C) - 29776 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
654	10388 5/2022	21.11 .2022	WP (C) - 30007 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
655	10388 6/2022	21.11 .2022	WP (C) - 30005 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
656	10388 7/2022	21.11 .2022	WP (C) - 30336 /2022	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 13 )
657	10388 8/2022	21.11 .2022	WP (C) - 28590 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-02			(S ea t No

						OLD				- 13 )
6 5 8	10388 9/202 2	21.11 .2022	CONTC - 6268/ 2022	ACHYUT A NANADA PATTAN AIK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-17			(S ea t No - 13 )
6 5 9	10389 0/202 2	21.11 .2022	WA- 302/2 020	K. C. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-13	WRIT APPE AL		(S ea t No - 1)
6 6 0	10389 1/202 2	21.11 .2022	WP (C) - 30406 /2022	P. C. SEJPAD A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
6 6 1	10389 2/202 2	21.11 .2022	WP (C) - 30408 /2022	P. C. SEJPAD A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
6 6 2	10389 3/202 2	21.11 .2022	WP (C) - 30924 /2022	UDAY KUMAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
6 6 3	10389 4/202 2	21.11 .2022	WP (C) - 30922 /2022	UDAY KUMAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
6 6 4	10389 5/202 2	21.11 .2022	WP (C) - 26676 /2022	UDAY KUMAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
6 6 5	10389 6/202 2	21.11 .2022	CONTC - 5292/ 2022	JITEND RA KUMAR MISHRA (2)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)

666	10389 7/2022	21.11 .2022	CONTC - 6037/ 2022	S. K. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
667	10389 8/2022	21.11 .2022	BLAPL - 1142/ 2022	J. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18			(S ea t No - 1)
668	10389 9/2022	21.11 .2022	BLAPL - 3092/ 2022	J. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-18			(S ea t No - 1)
669	10390 0/2022	21.11 .2022	CONTC - 6017/ 2022	SWAPNA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-18			(S ea t No - 1)
670	10390 1/2022	21.11 .2022	CONTC - 6434/ 2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
671	10390 2/2022	21.11 .2022	CONTC - 6433/ 2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
672	10390 3/2022	21.11 .2022	CONTC - 6860/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 1)
673	10390 4/2022	21.11 .2022	WP (C) - 30055 /2022	P K BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
674	10390 5/2022	21.11 .2022	WP (C) - 25854 /2022	S. N. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-16			(S ea t No - 1)

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6 7 5	10390 6/2022	21.11 .2022	WP (C) - 30054 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
6 7 6	10390 7/2022	21.11 .2022	WP (C) - 30057 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
6 7 7	10390 8/2022	21.11 .2022	WP (C) - 30060 /2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
6 7 8	10390 9/2022	21.11 .2022	WP (C) - 30062 /2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17	WRIT BRAN CH-1		(S ea t No - 30 )
6 7 9	10391 0/2022	21.11 .2022	WP (C) - 30020 /2022	SUBAS SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 30 )
6 8 0	10391 1/2022	21.11 .2022	WP (C) - 27756 /2022	S. MOHARA NA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 30 )
6 8 1	10391 2/2022	21.11 .2022	CONTC - 6672/ 2022	M/S. MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 30 )
6 8 2	10391 3/2022	21.11 .2022	WP (C) - 30906 /2022	T SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 30 )

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6 8 3	10391 4/202 2	21.11 .2022	CONTC - 6671/ 2022	M/S. MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 30 )
6 8 4	10391 5/202 2	21.11 .2022	WP (C) - 30012 /2022	SUBAS SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 30 )
6 8 5	10391 6/202 2	21.11 .2022	WP (C) - 27723 /2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 30 )
6 8 6	10391 7/202 2	21.11 .2022	WP (C) - 29641 /2022	TRILOC HAN BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 30 )
6 8 7	10391 8/202 2	21.11 .2022	WP (C) - 4013/ 2022	L. D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-16	WRIT BRAN CH-6		(S ea t No - 24 )
6 8 8	10391 9/202 2	21.11 .2022	WP (C) - 19701 /2018	SUREND RA DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 24 )
6 8 9	10392 0/202 2	21.11 .2022	WP (C) - 30625 /2022	GANESH CHANDR A JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 24 )
6 9 0	10392 1/202 2	21.11 .2022	WP (C) - 40736	K. P. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-12-07	WRIT BRAN CH		(S ea t

			/2021			3			(DIVISION BENCH)	No - 101)
691	10392 2/2022	21.11 .2022	WP (C) - 10872 /2022	P. N. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-11-18			(Seat No - 101)
692	10392 3/2022	21.11 .2022	WP (C) - 10872 /2022	MITHUN DAS	C.O.	COURT NO. 9	Order Dtd. 2022-11-18			(Seat No - 101)
693	10392 4/2022	21.11 .2022	ABLAP L- 11462 /2017	A K MOHANT Y	GEN ERA L		Order Dtd. 2017-08-01		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 15)
694	10392 5/2022	21.11 .2022	WP (C) - 30762 /2022	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No - 15)
695	10392 6/2022	21.11 .2022	WP (C) - 30759 /2022	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No - 15)
696	10392 7/2022	21.11 .2022	WP (C) - 30767 /2022	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No - 15)
697	10392 8/2022	21.11 .2022	WP (C) - 30758 /2022	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No - 15)

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6 9 8	10392 9/202 2	21.11 .2022	WP (C) - 30765 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
6 9 9	10393 0/202 2	21.11 .2022	WP (C) - 30769 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 0	10393 1/202 2	21.11 .2022	WP (C) - 30774 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 1	10393 2/202 2	21.11 .2022	WP (C) - 30776 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 2	10393 3/202 2	21.11 .2022	WP (C) - 30778 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 3	10393 4/202 2	21.11 .2022	WP (C) - 30763 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 4	10393 5/202 2	21.11 .2022	WP (C) - 29986 /2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 0 5	10393 6/202 2	21.11 .2022	WP (C) - 29984	JADUNA TH PRADHA	C.O .	COUR T NO.	Order Dtd. 2022-11-18			(S ea t

			/2022	N		2 OLD			No - 15 )
7 0 6	10393 7/202 2	21.11 .2022	CONTC - 6336/ 2022	L. D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-28		(S ea t No - 15 )
7 0 7	10393 8/202 2	21.11 .2022	CONTC - 4293/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 15 )
7 0 8	10393 9/202 2	21.11 .2022	CONTC - 4937/ 2022	S. K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-11-18		(S ea t No - 15 )
7 0 9	10394 0/202 2	21.11 .2022	CONTC - 5043/ 2022	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-18		(S ea t No - 15 )
7 1 0	10394 1/202 2	21.11 .2022	CONTC - 6417/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 15 )
7 1 1	10394 2/202 2	21.11 .2022	CONTC - 6418/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 15 )
7 1 2	10394 3/202 2	21.11 .2022	CONTC - 6419/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 15 )

7 1 3	10394 4/202 2	21.11 .2022	CONTC - 2923/ 2021	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 1 4	10394 5/202 2	21.11 .2022	CONTC - 6917/ 2022	GANESH CHANDR A JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 15 )
7 1 5	10394 6/202 2	21.11 .2022	WP (C) - 21569 /2014	D. NAYAK	GEN ERA L		Order Dtd. 2016-05-05	WRIT BRAN CH-2		(S ea t No - 6)
7 1 6	10394 7/202 2	21.11 .2022	WP (C) - 37572 /2020	D. NAYAK	GEN ERA L		Order Dtd. 2021-08-23			(S ea t No - 6)
7 1 7	10394 8/202 2	21.11 .2022	WP (C) - 37571 /2020	D. NAYAK	GEN ERA L		Order Dtd. 2021-08- 23Petition,Annexure,Count er,Affidavit,			(S ea t No - 6)
7 1 8	10394 9/202 2	21.11 .2022	CONTC - 6872/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 6)
7 1 9	10395 0/202 2	21.11 .2022	CONTC - 6420/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18			(S ea t No - 6)
7 2 0	10395 1/202 2	21.11 .2022	BLAPL - 10571 /2022	PRAMOD RANJAN BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 6)
7 2 1	10395 2/202 2	21.11 .2022	CONTC - 6421/ K	P. K. MALLIC K	C.O .	COUR T NO.	Order Dtd. 2022-11-18			(S ea t No - 6)

			2022			2 OLD			No - 6)
7 2 2	10395 3/202 2	21.11 .2022	CONTC - 6422/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 3	10395 4/202 2	21.11 .2022	CRLMC - 2550/ 2022	MADAN DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 4	10395 5/202 2	21.11 .2022	CRLMC - 2344/ 2022	MADAN DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 5	10395 6/202 2	21.11 .2022	CONTC - 6427/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 6	10395 7/202 2	21.11 .2022	CONTC - 6416/ 2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 7	10395 8/202 2	21.11 .2022	CONTC - 6198/ 2022	SWAPNA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-18		(S ea t No - 6)
7 2 8	10395 9/202 2	21.11 .2022	WP (C) - 29548 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-11-17		(S ea t No - 6)
7 2 9	10396 0/202 2	21.11 .2022	CRLMC - 376/2 022	S. K. DASH	GEN ERA L		Order Dtd. 2022-12-08	CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
7	10396	21.11	WA-	M R	GEN		Order Dtd. 2020-09-		(S

30	1/2022	.2022	413/2020	SAHOO	ERA L		15Petition,Annexure,Misc. case,Counter,Rejoinder,			ea t No - 2)
731	10396 2/2022	21.11 .2022	CRLMC - 376/2 022	S. K. DASH	GEN ERA L		Order Dtd. 2022-12-08		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
732	10396 3/2022	21.11 .2022	CRLMC - 376/2 022	S. K. DASH	GEN ERA L		Order Dtd. 2022-12-08		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
733	10396 4/2022	21.11 .2022	WP (C) - 7866/ 2018	M R SAHOO	GEN ERA L		PetitionAnnexure,Misc.cas e,Counter,Rejoinder,Entir e Order,		WRIT BRAN CH-7	(S ea t No - 48 )
734	10396 5/2022	21.11 .2022	WP (C) - 23697 /2022	B. R. SENAPA TI	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 48 )
735	10396 6/2022	21.11 .2022	CRLMC - 3122/ 2022	PARTHA SARATH I TRIPAT HY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 48 )
736	10396 7/2022	21.11 .2022	WP (C) - 29845 /2022	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )
737	10396 8/2022	21.11 .2022	WP (C) - 30015 /2022	SUBAS SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )

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7 3 8	10396 9/202 2	21.11 .2022	WP (C) - 30658 /2022	ABHISE K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 3 9	10397 0/202 2	21.11 .2022	WP (C) - 29525 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 4 0	10397 1/202 2	21.11 .2022	WP (C) - 29522 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 4 1	10397 2/202 2	21.11 .2022	WP (C) - 29502 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 4 2	10397 3/202 2	21.11 .2022	CRLMC - 2743/ 2022	R. K. DEHURY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 4 3	10397 4/202 2	21.11 .2022	CRLMC - 3021/ 2022	B.S.SW AIN	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 48 )
7 4 4	10397 5/202 2	21.11 .2022	CRLMC - 2641/ 2022	S.K.MI SHRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 1)
7 4 5	10397 6/202 2	21.11 .2022	CRLMC - 2934/ 2022	B. K. PANDA	C.O .	COUR T NO.	Order Dtd. 2022-11-17			(S ea t

			2019			12				No - 1)
746	10397 7/2022	21.11 .2022	CRLMC - 2383/ 2022	G.SAHO O	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 1)
747	10397 8/2022	21.11 .2022	CRLMC - 3184/ 2022	ARTATR ANA PARIDA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)
748	10397 9/2022	21.11 .2022	ABLAP L- 5476/ 2021	P.K.PA NDA	C.O .	COUR T NO. 7	Order Dtd. 2022-11-18			(S ea t No - 3)
749	10398 0/2022	21.11 .2022	CRLMC - 2074/ 2021	K. C. SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17			(S ea t No - 3)
750	10398 1/2022	21.11 .2022	WP (C) - 29520 /2022	SHARMI STHA SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17			(S ea t No - 3)
751	10398 2/2022	21.11 .2022	CRLMC - 3366/ 2022	G.JAYA SINGH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 3)
752	10398 3/2022	21.11 .2022	CRLMC - 2204/ 2021	K.K.MO HANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 3)
753	10398 4/2022	21.11 .2022	WP (C) - 16737 /2014	P K SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022-11-18			(S ea t No - 3)
7	10398	21.11	CRLMC	B.BEHE	C.O	COUR	Order Dtd. 2022-11-17			(S

54	5/2022	.2022	- 2959/ 2022	RA	.	T NO. 12				ea t No - 3)
755	10398 6/2022	21.11 .2022	WP (C) - 18540 /2014	A.K.AC HARYA	C.O .	COUR T NO. 16	Order Dtd. 2022-11-18			(S ea t No - 3)
756	10398 7/2022	21.11 .2022	CRLMC - 3437/ 2022	A.K.MO HANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 3)
757	10398 8/2022	21.11 .2022	WP (C) - 18163 /2014	P K SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022-11-18			(S ea t No - 3)
758	10398 9/2022	21.11 .2022	CRLMC - 3162/ 2022	G.SAHO O	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 3)
759	10399 0/2022	21.11 .2022	WP (C) - 18033 /2022	S K DASMOH APATRA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)
760	10399 1/2022	21.11 .2022	WP (C) - 18033 /2022	P K SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)
761	10399 2/2022	21.11 .2022	CRLMC - 2482/ 2015	R.K.BA RIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 3)
762	10399 3/2022	21.11 .2022	WP (C) - 5724/ 2022	J SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)

7 6 3	10399 4/202 2	21.11 .2022	WP (C) - 12169 /2022	ARUNDH ATI SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)
7 6 4	10399 5/202 2	21.11 .2022	CRLMC - 3007/ 2022	S.PRAD HAN	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 3)
7 6 5	10399 6/202 2	21.11 .2022	WP (C) - 12169 /2022	P K LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 3)
7 6 6	10399 7/202 2	21.11 .2022	CRLMC - 2716/ 2022	J.R.DA S	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
7 6 7	10399 8/202 2	21.11 .2022	CONTC - 3470/ 2021	B BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 2)
7 6 8	10399 9/202 2	21.11 .2022	CRLMC - 3006/ 2022	S.PRAD HAN	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 2)
7 6 9	10400 0/202 2	21.11 .2022	WA- 684/2 022	MADAN DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 2)
7 7 0	10400 1/202 2	21.11 .2022	CRLMC - 2740/ 2022	P.K.RA TH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No - 2)
7 7 1	10400 2/202 2	21.11 .2022	CRLMC - 3285/ 2022	P.K.MI SHRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-17			(S ea t No

										- 2)
772	104003/2022	21.11.2022	WP (C) - 5480/2021	GOPINATH BARIK	GENERAL		Order Dtd. 2022-08-04			(Seat No - 2)
773	104004/2022	21.11.2022	CRLMC - 3316/2022	J. PRADHAN	C.O T .	COURT NO. 12	Order Dtd. 2022-11-17			(Seat No - 2)
774	104005/2022	21.11.2022	WPC (OAC) - 1093/2012	GOPINATH BARIK	GENERAL		Order Dtd. 2022-03-28			(Seat No - 2)
775	104006/2022	21.11.2022	WP (C) - 30680/2022	S K BEHERA	GENERAL		Order Dtd. 2022-11-16			(Seat No - 2)
776	104007/2022	21.11.2022	CMAPL - 273/2006	MANASIDAS	GENERAL		Order Dtd. 2008-02-01		M. J. C.	(Seat No - 4)
777	104008/2022	21.11.2022	WP (C) - 23005/2015	S K LENKA	GENERAL		Order Dtd. 2019-01-29		WRIT BRANCH-2	(Seat No - 45)
778	104009/2022	21.11.2022	WP (C) - 8152/2008	K SAHOO	GENERAL		Order Dtd. 2008-10-21Petition,		WRIT BRANCH-5	(Seat No - 22)
779	104010/2022	21.11.2022	WP (C) - 7162/2007	K SAHOO	GENERAL		Petition	ENTIRE WRIT PETITION FILE	WRIT BRANCH-6	(Seat No - 25)

7 8 0	10401 1/202 2	21.11 .2022	WP (C) - 7704/ 2007	D RAY	GEN ERA L		Order Dtd. 2022-11-01			(S ea t No - 25 )
7 8 1	10401 2/202 2	21.11 .2022	WP (C) - 13572 /2022	SAK DORA	GEN ERA L		Order Dtd. 2022-11-17			(S ea t No - 25 )
7 8 2	10401 3/202 2	21.11 .2022	WP (C) - 18189 /2022	P.C.AC HARYA	GEN ERA L		Order Dtd. 2022-11-14	WRIT BRAN CH-7		(S ea t No - 18 )
7 8 3	10401 4/202 2	21.11 .2022	WP (C) - 5654/ 2012	P K SWAIN	GEN ERA L		Order Dtd. 2022-09-15			(S ea t No - 18 )
7 8 4	10401 5/202 2	21.11 .2022	WP (C) - 25369 /2022	B C PANDA	GEN ERA L		Order Dtd. 2022-10-26			(S ea t No - 18 )
7 8 5	10401 6/202 2	21.11 .2022	CRLA- 22/20 03	C R NAYAK	GEN ERA L		Judgement Dtd. 2022-08-08			(S ea t No - 18 )
7 8 6	10401 7/202 2	21.11 .2022	OJC- 3598/ 1991	S.C. SUNADA RA	GEN ERA L		Order Dtd. 1992-05- 01Annexure,Counter,	WRIT BRAN CH-7		(S ea t No - 15 )
7 8 7	10401 8/202 2	21.11 .2022	WPC (O AC) - 1145/ 1997	S K LENKA	GEN ERA L		AnnexurePlaint,			(S ea t No )

										-15)
788	104019/2022	21.11.2022	ABLAP L-14544/2021	A K SARANGI	GENERAL		Order Dtd. 2021-12-03			(Seat No - 15)
789	104020/2022	21.11.2022	WP (C) - 25854/2022	S K BEHERA	GENERAL		Order Dtd. 2022-11-16			(Seat No - 15)
790	104021/2022	21.11.2022	WP (C) - 25177/2022	S K BEHERA	GENERAL		Order Dtd. 2022-11-16	WRIT BRANCH-1		(Seat No - 3)
791	104022/2022	21.11.2022	WP (C) - 29516/2022	S K BEHERA	GENERAL		Order Dtd. 2022-11-11			(Seat No - 3)
792	104023/2022	21.11.2022	WP (C) - 29045/2022	S K BEHERA	GENERAL		Order Dtd. 2022-11-16			(Seat No - 3)
793	104024/2022	21.11.2022	WP (C) - 20512/2012	S K BEHERA	GENERAL		Order Dtd. 2018-12-20	WRIT BRANCH-6		(Seat No - 26)
794	104025/2022	21.11.2022	WPC (OAC) - 374/2011	S K MOHANTY	GENERAL		Order Dtd. 2022-02-10			(Seat No - 26)
795	104026/2022	21.11.2022	OJC-7101/2001	S PALAI	GENERAL		Order Dtd. 2019-07-17	31/08/2018, 10/07		(Seat No

								/2019 , 17/07 /2019 , 18/07 /2019 , 18/04 /2001 , 08/06 /2001		- 26 )
7 9 6	10402 7/202 2	21.11 .2022	OJC- 1339/ 2000	G S NAYAK	GEN ERA L		Order Dtd. 2015-03-19		WRIT BRAN CH-7	(S ea t No - 44 )
7 9 7	10402 8/202 2	21.11 .2022	FAO- 77/20 19	P C MOHANT Y	GEN ERA L		Final Order			(S ea t No - 44 )
7 9 8	10402 9/202 2	21.11 .2022	WPCRL - 3/201 4	K C PANDA	GEN ERA L		PetitionAnnexure,Misc.cas e,Counter,Entire Order,		WRIT BRAN CH-4	(S ea t No - 19 )
7 9 9	10403 0/202 2	21.11 .2022	TRPCR L- 82/20 21	J PRADHA N	GEN ERA L		Order Dtd. 2022-10-26			(S ea t No - 19 )
8 0 0	10403 1/202 2	21.11 .2022	ABLAP L- 10768 /2020	B.R. SENAPA TI	GEN ERA L		Order Dtd. 2020-10-19			(S ea t No - 19 )
8 0 1	10403 2/202 2	21.11 .2022	BLAPL - 1095/ 2022	R K ROUT	GEN ERA L		Order Dtd. 2022-11-04			(S ea t No - 19 )

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8 0 2	10403 3/202 2	21.11 .2022	BLAPL - 8392/ 2022	J PRADHA N	GEN ERA L		Order Dtd. 2022-10-31			(S ea t No - 19 )
8 0 3	10403 4/202 2	21.11 .2022	BLAPL - 2061/ 2021	S R MOHAPA TRA	GEN ERA L		Order Dtd. 2021-11-09			(S ea t No - 19 )
8 0 4	10403 5/202 2	21.11 .2022	CRLMC - 490/2 015	S.CHOU DHURY	GEN ERA L		Order Dtd. 2022-08-12			(S ea t No - 19 )
8 0 5	10403 6/202 2	21.11 .2022	ABLAP L- 14372 /2022	M.R.SA HOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 19 )
8 0 6	10403 7/202 2	21.11 .2022	CRLMC - 481/2 015	S.CHOU DHURY	GEN ERA L		Order Dtd. 2022-08-12			(S ea t No - 19 )
8 0 7	10403 8/202 2	21.11 .2022	CRLMC - 2734/ 2022	D K SAHOO	GEN ERA L		Order Dtd. 2022-10-18			(S ea t No - 19 )
8 0 8	10403 9/202 2	21.11 .2022	CRLMC - 2625/ 2022	B BEHERA	GEN ERA L		Order Dtd. 2022-11-11	12/10 /2022	CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 19 )
8 0 9	10404 0/202 2	21.11 .2022	CRLMC - 2048/ 2022	S SAHOO	GEN ERA L		Order Dtd. 2022-09- 05Petition,Annexure,			(S ea t No - 19 )

			2022							No - 1)
810	104041/2022	21.11.2022	CONTC (CPC) - 76/2019	J R BEHERA	GENERAL		Order Dtd. 2021-09-30			(Seat No - 1)
811	104042/2022	21.11.2022	CONTC - 7152/2021	S K ROUSTRAY	GENERAL		Order Dtd. 2022-11-11			(Seat No - 1)
812	104043/2022	21.11.2022	CONTC - 2333/2022	K K NATH	GENERAL		Order Dtd. 2022-11-16			(Seat No - 1)
813	104044/2022	21.11.2022	CONTC - 4280/2022	JITAN SAHOO	GENERAL		Order Dtd. 2022-11-15			(Seat No - 1)
814	104045/2022	21.11.2022	CONTC - 4281/2022	J SAHOO	GENERAL		Order Dtd. 2022-11-15			(Seat No - 1)
815	104046/2022	21.11.2022	CONTC - 2727/2022	P K BEHERA	GENERAL		Order Dtd. 2022-09-13		CONT EMPT	(Seat No - 1)
816	104047/2022	21.11.2022	WP (C) - 29326/2022	D.B.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-21		WRIT BRANCH-5	(Seat No - 32)
817	104048/2022	21.11.2022	WP (C) - 16482/2010	H PRADHAN	GENERAL		Order Dtd. 2010-10-26 Petition, Annexure,		WRIT BRANCH-3	(Seat No - 11)

8 1 8	10404 9/202 2	21.11 .2022	BLAPL - 6678/ 2022	R K ROUT	C.O .	COUR T NO. 17				(S ea t No - 11 )
8 1 9	10405 0/202 2	21.11 .2022	WP (C) - 41040 /2021	M R SATAPA THY	GEN ERA L		Order Dtd. 2022-07-08	05/07 /2022	WRIT BRAN CH-4	(S ea t No - 38 )
8 2 0	10405 1/202 2	21.11 .2022	WP (C) - 5339/ 2007	B K PATI	GEN ERA L		Order Dtd. 2022-10-29			(S ea t No - 38 )
8 2 1	10405 2/202 2	21.11 .2022	WP (C) - 16364 /2017	P N BEHERA	GEN ERA L		Entire Order		WRIT BRAN CH-7	(S ea t No - 10 )
8 2 2	10405 3/202 2	21.11 .2022	ABLAP L- 2576/ 2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 5				(S ea t No - 10 )
8 2 3	10405 4/202 2	21.11 .2022	BLAPL - 7274/ 2022	R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-10-27			(S ea t No - 10 )
8 2 4	10405 5/202 2	21.11 .2022	BLAPL - 6482/ 2022	DILLIP KUMAR JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 10 )
8 2 5	10405 6/202 2	21.11 .2022	BLAPL - 6469/ 2022	GANESH SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No )

										- 10 )
8 2 6	10405 7/202 2	21.11 .2022	BLAPL - 6298/ 2022	S. MOHANT Y	C.O T .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 10 )
8 2 7	10405 8/202 2	21.11 .2022	BLAPL - 6282/ 2022	KSHITI SH	C.O T .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 10 )
8 2 8	10405 9/202 2	21.11 .2022	WP (C) - 561/2 008	R N SINGH	GEN ERA L		Order Dtd. 2015-09-08	23/09 /2009	WRIT BRAN CH-8	(S ea t No - 39 )
8 2 9	10406 0/202 2	21.11 .2022	BLAPL - 10566 /2022	SAMIR BARIK	C.O T .	COUR T NO. 17	Order Dtd. 2022-12-14			(S ea t No - 39 )
8 3 0	10406 1/202 2	21.11 .2022	WP (C) - 3355/ 2008	T BAG	GEN ERA L		Order Dtd. 2022-11-18			(S ea t No - 39 )
8 3 1	10406 2/202 2	21.11 .2022	BLAPL - 6593/ 2022	M. R. ROUTRA Y	C.O T .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 39 )
8 3 2	10406 3/202 2	21.11 .2022	WP (C) - 21247 /2021	B K DAS	GEN ERA L		Order Dtd. 2022-07-25			(S ea t No - 39 )
8	10406	21.11	BLAPL	ASHISH	C.O	COUR	Order Dtd. 2022-11-18			(S

33	4/2022	.2022	- 8951/2022	KUMAR NAYAK	.	T NO. 17				eat No - 39)
834	104065/2022	21.11.2022	BLAPL - 8627/2022	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-11-18			(Seat No - 39)
835	104066/2022	21.11.2022	WP (C) - 29737/2022	S DAS	GENERAL		Order Dtd. 2022-11-11			(Seat No - 39)
836	104067/2022	21.11.2022	BLAPL - 8627/2022	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 17	Order Dtd. 2022-11-18			(Seat No - 39)
837	104068/2022	21.11.2022	BLAPL - 10366/2022	B. R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-11-18			(Seat No - 39)
838	104069/2022	21.11.2022	WP (C) - 4314/2017	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-17			(Seat No - 39)
839	104070/2022	21.11.2022	OJC-3/1995	S DAS	GENERAL		Judgement Dtd. 2022-09-26			(Seat No - 39)
840	104071/2022	21.11.2022	OJC-1050/1993	S DAS	GENERAL		Order Dtd. 1993-08-13			(Seat No -

										39 )
8 4 1	10407 2/202 2	21.11 .2022	WA- 282/2 019	B. K. BEHERA	GEN ERA L		Order Dtd. 2022-11-03			(S ea t No - 39 )
8 4 2	10407 3/202 2	21.11 .2022	CRLMC - 1839/ 2014	A. K. BEHERA	GEN ERA L		Order Dtd. 2022-11-04		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 9 )
8 4 3	10407 4/202 2	21.11 .2022	CRLMC - 3649/ 2014	A. K. BEHERA	GEN ERA L		Order Dtd. 2022-11-04		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14 )
8 4 4	10407 5/202 2	21.11 .2022	WP (C) - 13331 /2022	A. NANDA	GEN ERA L		Order Dtd. 2022-11-11			(S ea t No - 14 )